प्रथम नियुक्ति के समय से वर्तमान वर्ष (2021) तक स्थायी संपत्ति का विवरण STATEMENT OF IMMOVABLE PROPERTY SINCE APPOINTMENT TILL THE YEAR (2021) OF ASSESSMENT

1. अधिकारी का नाम (पूरा नाम लिखें तथा वह किस सेवा से संबंध है यह भी बताएं) . Name of the officer (in full and service to which he/she belongs)

Mr. ABHAY R TANGADE

(किस सेवा से संबंध है)

(Service to which Officer belongs)

FCI

2. वर्तमान पद

MANAGER General

Present post held 3. वर्तमान वेतन

Present pay

55750

4. जन्मतिथि

11/11/1985

Date of Birth

क्रम संख्या S.No.	डिवीजन,तालुका और गाँव का नाम	मकान तथा अन्य*भवन भूमि का वर्तमान मूल्य Name % details of Property* Housing & others* Present Building/land Value	आश्रित/रक्त संबंधी के नाम मे प्राप्त/अर्जित या उत्तराधिकार मे प्राप्त संपत्ति के मामले मे सरकारी कर्मचारी के साथ उसका संबंध बताएं % In case owned/acquired Or Dependent/Blood relation indicate his /her relationship with the Govt. Servant%	खरीद लिज़, बंधक उत्तराधिकार, उफर अथवा अन्यथा अधिग्रहण की तारीख और ब्यौरे सहित उस व्यक्ति का नाम बताएं जिससे अधिग्रहण की How a acquired whether by purchase, lease,	Annual Income from the property.	टिप्पणी Remarks
1	MAHARASHTRA, JALNA, Ghansawangi, Yewala, Yewala, 431207	Land, Agriculture Land 10000000	No, Parents, self and son, Parents, Self and Son, Ancestral property	Inheritance, Parents, Parents	500000	Family Income
	MAHARASHTRA,					

2	JALNA, Ghansawangi, Ghansawangi, Infront of Bus Stand, Ghansawangi, 431209	ft 1000000	Yes, Sole	Purchase	0	
3	MAHARASHTRA, AURANGABAD, Aurangabad, Aurangabad, Indrayani, Row House no 10, Ramtara Housing Society, Shahanoorwadi, Aurangabad, 431005	House, Row house 7000000	No, Parents, Father, HOuse	Inheritance, Parents, Father	0	
4	MAHARASHTRA, PUNE, Pune, Kharadi, 1002, Mhada Riverdale, Kharadi, 411014	Flat, 1 BHK Mhada Lottery Flat 2000000	No, Parents, Parents	Inheritance, Parents, Parents	0	Mhada Lottery Flat of Parents
5	MAHARASHTRA, JALNA, Ghansawangi, Yewala, Yewala, 431207	House, Ancestral House 1000000	No, Parents, Parents	Inheritance, Parents, Parents	0	

टिप्पणी- भारतीय खाद्य निगम (कर्मचारी व्रन्द) विनियमों के विनियम 48 के अंतर्गत सेवा में प्रथम नियुक्ति से समय निगम के प्रत्येक कर्मचारी के लिए फार्म का भरा जान और प्रस्तुत करना आवश्यक है। इसके बाद प्रत्येक बारह महीने के अंतराल के बाद इसे प्रस्तुत किया जाये। इसमें ऐसे सभी प्रकार की स्थायी संपत्ति का पूरा ब्योरा दिया जाये जो कि अपने स्वागित्व कि है, अधिग्रहित है अथवा उत्तराधिकार में प्राप्त हुई है अथवा उसके द्वारा लिज़ अथवा बंधक की गई है अपने नाम में अथवा अपने परिवार के किसी सदस्य के नाम में अथवा किसी अन्य व्यक्ति की नाम में।

NOTE: - The declaration form is required to be filled in and submitted by every employee of the Corporation under regulation 48 of the Food Corporation of India Staff Regulations on first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person.

तारीख Date:

31/12/2021

हस्ताक्षर Signature :

Mr. ABHAY R TANGADE

276450

FCI- REGIONAL OFFICE

1.	Name of Officer (in full) Abhiliek Kungar Sugh	3. Present post held (with date) AD (5.7.2021)
2.	Service to which the officer belongs AD (Admin & Fin)	4. Present Pay 65000 (Basic)
5.	Date of Appointment 5.7.2021	6. Date of Birth 21-12-1984

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &		Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
			// L-				2

Name Abustick Wr Sight
Designation As

Date 28 - 1 - 2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1)

Includes short term leases also. 2)

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

All columns should be filled duly typed neatly. 4)

To be submitted in triplicate. 5)

	Name of Officer (in full) AKANKSHA DUA	3. Present post held(with date)19 09 2019
2.	Service to which the officer belongs	4. Present Pay LWU 10
5.	Date of Appointment 20.11.2015	6. Date of Birth 15 - 04 - 1988

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Details of Property Housing, Lands and Other Buildings	/Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt.		Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NIL	NIL	₩1 ∟	Nn	NIL	NIL	NIL	

Signature

Name AKANKSHA DUA

Designation Aut. Directory

Date 6/01/2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. Includes short term leases also.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

All columns should be filled duly typed neatly. 4)

5) To be submitted in triplicate.

1.	Name of Officer (in full) AKHILESH GUPTA	3. Present post held(with date) ASSISTANT DIRECTOR
2.	Service to which the officer belongs FSSAT	4. Present Pay P. L-10 [BP-63100]=]
5.	Date of Appointment 20th August 2019	6. Date of Birth 24 12 1986
•	Cart of construction Ducce	of lif not in own How acquired whether Annual Remarks

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt.	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &	Income from	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
			NIL				

Signature GILAM 21

Name AKMILESM GUPTA

Designation AKSISTANT DIRECTOR

Date 06/01/2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

Includes short term leases also.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

All columns should be filled duly typed neatly.

To be submitted in triplicate.

1. Name of the officer (in full) : AMOL RAJENDRARAO JAGTAP

3. Present post held (with date): Assistant Director (Technical)

5. Date of Appointment:

18th January' 2021

2. Service to which the officer belongs: FSSAI, Regional Office Mumbai

4. Present Pay: Level- 10)

6. Date of Birth: 09th August'1988

Name of District, Sub- Division, Taluk & Village or City in which property is situated. (Full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	ent Valu e *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remark s
1.	2.	3.	4.	5.	6.	7.	8.
i. Maharashtra, Beed, Majalgaon, Harki Nimgaon	Agricultural land of 2.02 hectare	Approx. 1.2 Lakh when purchased by mother in year 2002. -Nil- in the context of undersigned as property transferred from Mother to Son	Appr ox. 17 Lakh s 20 Thou sand	Presently property is in my name.	By purchase in year 2002 from Mr. Babasaheb B Shinde. Purchased by my mother Smt. Vrindavani Rajendrarao Jagtap for me when undersigned was minor (Approx. 14 years old). Subsequently inherited to undersigned in year 2006.	Approx. 10 Lakhs	Land is under cultivati on.
ii. A-101, Shree Ganesh CHS, Sector- 14, Sanpada, Navi Mumbai, Maharashtra, Dist. Thane – 400705. Thane, Belapur, Sanpada.	Residential Flat, A-101, Shree Ganesh CHS, Sector- 14, Sanpada, Navi Mumbai, Maharashtra, Dist. Thane – 400705.	Rs. 1.35 Crore	Appr ox. 96 Lakh s	Jointly owned by me and my wife Mrs. Sujata Amol Jagtap (Name before marriage: Sujata Bhaskarrao Surwase)	By purchase in March'2019	Nil	Residen tial Flat against loans.

Signature:

Name: Amol Rajendrarao Jagtap

Designation: Assistant Director (Technical)

Date: 24.01.2022

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (एचआर डिवीजन) एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

То

Deputy Vice President (HR & Admin), HLL Biotech Ltd., Integrated, Vaccine Complex, Survery No: 192 & 195, Thirumani Village, Thirukalukundram, Kancheepuram, Chengalpattu-603003

Subject:

Forwarding of Annual Immovable Property Return (IPR) for the year 2021

(as on 31.12.2021)-reg.

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Shri Anindya Mandal, Deputy Manager (IT), working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Shri Anindya Mandal, Deputy Manager (IT), Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

1.	Name of Officer (in full) A nindya Mandal	3. Present post held(with date)
2.	Service to which the officer belongs	4. Present Pay Payletel 10 (56100 - 177500)
5.	Date of Appointment 18-09-2020	6. Date of Birth 21-12-86

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Details of Property Housing, Lands and Other Buildings	or competaction		If not in own name, state in whose name held & his/her relationship to the Govt. Servant	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(0)
NA	MA	NA	_	NA	NA	(7)	(8)

Signature

ANINDYA MANDAL

Designation

Date 15-02-22

Note

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

All columns should be filled duly typed neatly.

To be submitted in triplicate. 5)

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 2) ** 3) 4) Includes short term leases also.

Statement of Immovable Property Return for the year 2021 (as on 01.01.2022)

1. Name of Officer (In Full): ANIL MEHTA.

2. Service to which the Officer belongs: **GENERAL CENTRAL SERVICES**.

3. Present post held: **JOINT DIRECTOR**

4. Present Pay: Rs. 1,12,400/-BASIC

Name of District sub- division, Taluk and Village in which the property is situated	Name and details of property housing lands and other buildings	Cost of construction / acquirement (and year when purchased) including of land in case of house and year when purchased	*Present Value	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired	Annual income from property	Remarks
(1) Vikaspuri, New Delhi	(2) Flat No. C-103, First Floor, Ganga CGHS, Mahindra Apartment Plot No. 4, Bodela Phase I	(3) Purchased on 31.05.2005	(4) Purchased at 9.75 lakhs. Present approx. appreciated value Rs 60 lakh.	(5) NA	(6) Purchased from Capt. S. S. Bhatnagar and Smt. Asha Bhatnagar. I have no official dealing with the above Persons.	(7) Nil	(8) NA
Shiv Nagar, Panthaghati, Shimla	3BHK Flat, Apple Apartments, Shiv Nagar, Panthaghati, Shimla	Purchased on 17.02.2021	Purchased at Rs.65.00 lakhs	Purchased in my own name and Mrs. Navin Mehta (wife)	Purchase from Smt. Kusum Sharma. I have no official dealing with her.	Nil	NA

Signature

Name: ANIL MEHTA

Designation: JOINT DIRECTOR

Date: 28.01.2022

Statement of Immovable Property Return for the year 2021 (as on 01.01.2022)

1. Name of Officer (In Full): ANIL MEHTA.

2. Service to which the Officer belongs: GENERAL CENTRAL SERVICES.

3. Present post held: **JOINT DIRECTOR**

4. Present Pay: Rs. 1,12,400/-BASIC

Name of District sub- division, Taluk and Village in which the property is situated	Name and details of property housing lands and other buildings	Cost of construction / acquirement (and year when purchased) including of land in case of house and year when purchased	*Present Value	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired	Annual income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Vikaspuri, New Delhi	Flat No. C-103, First Floor, Ganga CGHS, Mahindra Apartment Plot No. 4, Bodela Phase I	Purchased on 31.05.2005	Purchased at 9.75 lakhs. Present approx. appreciated value Rs 60 lakh.	NA	Purchased from Capt. S. S. Bhatnagar and Smt. Asha Bhatnagar. I have no official dealing with the above Persons.	Nil	NA
Shiv Nagar, Panthaghati, Shimla	3BHK Flat, Apple Apartments, Shiv Nagar, Panthaghati, Shimla	Purchased on 17.02.2021	Purchased at Rs.65.00 lakhs	Purchased in my own name and Mrs. Navin Mehta (wife)	Purchase from Smt. Kusum Sharma. I have no official dealing with her.	Nil	NA

Signature

Name: ANIL MEHTA

Designation: JOINT DIRECTOR

Date: 28.01.2022

Statement of Immovable Property Return for the year 2021 (as on 01.01.2022)

1. Name of Officer (In Full): ANIL MEHTA.

2. Service to which the Officer belongs: GENERAL CENTRAL SERVICES.

3. Present post held: <u>JOINT DIRECTOR</u>

4. Present Pay: Rs. 1,12,400/-BASIC

Name of District sub- division, Taluk and Village in which the property is situated	Name and details of property housing lands and other buildings	Cost of construction / acquirement (and year when purchased) including of land in case of house and year when purchased	*Present Value	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired	Annual income from property	Remarks
(1) Vikaspuri, New Delhi	(2) Flat No. C-103, First Floor, Ganga CGHS, Mahindra Apartment Plot No. 4, Bodela Phase I	(3) Purchased on 31.05.2005	(4) Purchased at 9.75 lakhs. Present approx. appreciated value Rs 60 lakh.	(5) NA	(6) Purchased from Capt. S. S. Bhatnagar and Smt. Asha Bhatnagar. I have no official dealing with the above Persons.	(7) Nil	(8) NA
Shiv Nagar, Panthaghati, Shimla	3BHK Flat, Apple Apartments, Shiv Nagar, Panthaghati, Shimla	Purchased on 17.02.2021	Purchased at Rs.65.00 lakhs	Purchased in my own name and Mrs. Navin Mehta (wife)	Purchase from Smt. Kusum Sharma. I have no official dealing with her.	Nil	NA

Signature

Name: ANIL MEHTA

Designation: JOINT DIRECTOR

Date: 28.01.2022

1.	Name of Officer (in full)_	AP	ODRVA	SR	VASTAV
		- 10			

3. Present post held (with date) Assistant Director - Tech, (12-01-2021)
4. Present Pay Level 10

Service to which the officer belongs ___ 2.

Date of Appointment 12-01-2021 5.

6. Date of Birth 26-09-1986

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt.	by purchase, lease**, mortgage, inheritance,	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
MI	MI	MI	Mil	NI, I	MI	141)	MI
g G		2 = = = = = = = = = = = = = = = = = = =					2077

Name A PODRVA SRIVASTAV

Designation Assistant Director Tech

Date 31-01-2022

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)
- All columns should be filled duly typed neatly. 4)
- To be submitted in triplicate. 5)

FORM FOR ALL INDIA SERVICE OFFICERS {AIS}

Government of Uttar Pradesh

STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR 2021 (AS ON 1-1-2022)

1. Name of Officer (in full): Arun Singhal

2. Present post held: CEO, FSSAI

3. Cadre of the State on which borne: Uttar Pradesh

4. Present pay: Rs. 2,25,000/-

	Name of district, Sub- division, Taluk and Name and deta		letails of	Present value	If not in own name, state in whose	How acquired whether by purchase, lease @mortgage,	Annual income	Remarks
	lage in which operty is situated	Housing & other Building	Land .		name held and his/her relationship to the member of the service	inheritance gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired	from the property	
	1	2	3	4	5	6	7	
1.	District and Sub- Division Dehradun, Pargana Kendra Vill. Kanwli	Yes	0.09 acre Khasra no. 521 minjumla	Not known	Smt. Shalini Singhal	Purchased on 13.12.81 from Sri Gur Prasad s/o Sri Ram Awtar, r/o Kanwli, Dehradun	Approx Rs. 3.5 Lakhs	From house rent & mobile tower
2.	District, Sub- Division and Pargana Lucknow, Vill. Chinhat	Nil	0.65625 acre Khasra no. 429 minjumla	Not known		Purchased on 21.7.94 from Sri Hari Lal, Basant Lal, Jeevan Lal all sons of Late Sri Sakatu Prasad, & Pyaare Lal, Moti Lal, Virendra Kumar all sons of Sri Babu Lal, r/o Chinhat, Lucknow	Nil	Orchard
3.	District, Sub- Division and Tahsil Ghaziabad	R-4/80 Rajnagar Ghaziabad	500 sq yards	Not Known		Inherited one-third share after death of father Sri A. P. Singhal	Rs. 54,000/-	

Signature:

Date: 3.1.22

P.T.O.



Cadre Management System

Department of Personnel and Training

maloyer Cadre Clemance, IPR, Grievance, Retirement/Resignation, Tools, Helo Logic

ARVINDA KUMAR - USER

Immovable Property Return

14 4 1	of 1	>1 4	Find Next	late, 🕶	(4)	

Immovable Property Return for Year: 2021

Employee Code	02021984ARVI	Employee Name	ARVINDA KUMAR
Designation	ASSISTANT SECTION OFFICER(ASO)	Cadre Unit	COMMERCE
Sub Cadre Unit	COMMERCE	IPR Year	2021
Pay Including G.P.	61300	CSL No.	

Details of Property

Property Address	Property Type	Area of Property	Cost of Construction/Acquirement (Rs.)	Year of Purchase	Extent of Interest/Share	Present Property Value (Approx.)	Property Ownership
B-1/7, 1st Floor, Front Side, Gali No.5, Rajapuri, Uttam Nagar New Delhi DELHI 110059	HOUSING	70 sq. yards	2300000	2015	50	2300000	JOINT
vill + Post- Chouhatta Supaul BIHAR 852138	AGRICULTURAL LAND	15 katha approx	0	1989	100	1000000	SELF

How Acquired

Property Address	Mode of Acquiring	Date of Acquisition	Name of person from whom acquired	Address of person from whom acquired	Total annual income from the property	Remarks
B-1/7, 1st Floor, Front Side, Gali No.5, Rajapuri, Uttam Nagar New Delhi DELHI 110059	Purchase	26/11/2015	Raghav, Pankaj, Sachin	Uttam Nagar, New Delhi	0	
vill + Post- Chouhatta Supaul BIHAR 852138	Inheritance	16/06/1988	Maheshwary Choudhary and others	Vill - Chouhatta, P.S Kishanpur, Dist. Supaul, Pin -852138, Bihar	O	The land having area of 15 katha approx were purchased by my father from three person named Sh. Maheshawari Choudhary, Bhageshwar Kamat again Sh. Bhageshwar Kamat on 16-06-1988, 09-03-1989, 26-05-1994 and 26-05-1997 respectively in favour of me.

Date of OnlineSubmission: 03-01-2022

Date: 3 1 2022

Signature: And kn

(Arrinda Kumar)

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Name of the officer (in full) 1. : ASHA CHAURASIA Date of appointment: 30.06.2020 2. : Central Govt. : Assistant Director (Tech.) Service to which officer belongs Present pay: Pay Level 10 5. 3. Present Post held Date of birth: 12-10.1990 Section where employed 7

Name of district, sub-division, Taluk and Village in which the property is situated	Name and details of property Housing Land & other	Present value	If not in own name, state in whose name held and his/her relationship to the Govt	How acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person/persons from whom acquired	income from the property	Remarks
Nil	Building	NIL	employee N:L	NIL	NIL	

Signature: Chauzo21
Name: Asha Chauzasia
Designation: Asstt. Director.

From: Ashok Kumar Patel (ashokkumar.patel@fssai.gov.in)

To: adhr1@fssai.gov.in Cc: estt@fssai.gov.in

Subject: Submission of Immovable Property Return (IPR) for the year 2021 as on 31.12.2021 regarding

Date: Jan 03 2022 15:13 PM

Respected Sir,

In reference to FSSAI letter No HR-34011/1/2021 dated 27th December,2021 on the subject noted above, Please find attached herewith dully filled up proforma of Immovable Property Return (IPR) for the year 2021 as on 31.12.2021 for your kind information and official record pl.

Thanking You

Ashok Kumar Patel Assistant Director (Technical) FSSAI Northern Regional Office NFL Building, 2nd Floor Ahinsa Khand-2, Indirapuram Ghaziabad-201014 (U.P)

1. Name of Officer (in full):

Ashok Kumar Patel

3 Present Post Held: Assistant Director-Technical

2. Service to which the Officer belongs: FSSAI Cadre(Central Govt.)

4. Present Pay: Level-10 Basic Pay 65000/-

Name of	Name & Details	Cost of	Present Value *	If not in own	How acquired,	Annual	Remarks
District, Sub-	of Property,	construction/Acquirement		name, state	whether by	Income from	Remarks
Division, Taluk & Village or City	Housing, Lands and Other	(and year when purchased) including of		in whose name held &	purchase, lease **, mortgage,	property	
in which	Buildings	land in case of house		his/her	inheritance, gift or		
property is situated (full				relationship to the Govt.	otherwise with date of acquisition		
location &				Servant	& name with		
postal address)					details of person(s)		
					from whom		
					acquired.		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Tehshil- Soraon Distt-	132 sqm freehold Residential plot	Cost of Construction – Nil Cost of Acquirement Rs 14.30Lac Year of Purchase June, 2017	Rs 18.0Lac Approx.	Own Name	Acquired By Purchase Date of Acquired 30.06.2017 Aquired from Smt Maya Sing w/o Sh. Suresh Singh 241/4D/1 Shantipuram, Phaphamau, Prayagraj (Allahabad)	NIL	

Signature:

Designation: Assistant Director-Tec

Date:31-12-2021

Name: Ashok Kumar Patel

NOTES

- 1) * In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government Servant.
- 4) The wording 'No Change or No Addition or As in previous year' may be avoided and all details filled up.
- 5) AIS Officers are requested to fill the form in duplicate.
- 6) All Colum should be filled dully typed neatly

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Secretary, DSIR and Director General, Council of Scientific & Industrial Research, Anusandhan Bhawan, 2, Rafi Marg, New Delhi - 110001

Subject:

Forwarding of Annual Immovable Property Return (IPR) for the year 2021 (as on 31.12.2021)-reg.

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Dr. Bhaskar N, Advisor, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

 Dr. Bhaskar N, Advisor, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.

2. Personal file of officer concerned/ Guard file.

1.	Name of Officer (in full) Bhaskar N	3. Present post held Advisor (Science & Standards)
2.	Service to which the officer belongs	4. Present Pay L-14

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1. Health Block, RK Nagar H Block, Mysore	House on 30 ftX40 ft site		Rs. 45 lakhs	ivirs. Gayatitri, vvite	Was bought from a ate person Sept 2001; and Home Loan availed from SBI; March 2002	Nil	Gifted to Wife in Dec 2014
2. #133, Debur Village, Nanjangud, Nanjangud	30 ftX40 ft site	Rs. 2.50 lakhs	Rs. 5.0 lakhs	Own Name	Was bought from the loan availed from SBI; Jan 2012	Nil	
3. #20, Annapurna Layout, Halalu Village, Mysore Tq	40 ftX 50 ft site	Rs. 22.00 lakhs	Rs. 28.00 lakh	Own Name	Was bought from the loan availed from Indiabulls; April 2015	Nil	

Signature

Name Bhskar N

Designation Advisor (Sci & Stds)

Date 07.01.2022

Note

1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) ** Includes short term leases also.

The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

5) AIS officers are requested to fill the form in duplicate.

6) All columns should be filled duly typed neatly.

Statements of immovable property Return for the year 2021 as on 27.01.2022

1. Name of fficer (in full): Bhabani Sankar Acharya, 2. Service to which the officer belongs: CCS

3	Post Held:	Joint Dire		V	4. Present	Pay: Level 12(7) 78800-209200/-)		
SI. No.		Name & Details of Property Housing,Lands and other Buildings	Cost of Construction/acquirem ent(and Year when purchased) including of land in case of House and year when purchased	Present Value	If not in own name, state in whose name held & his/her relationship to ther govt.servant	How acquired, Whether by purchase, lease, mortagage, inheritance, Gift or otherwise with date of acquisition & name with details person(s) from whom acquired.	Annual Income from property	Remarks
	1	2	3	4	5	6	7	8
1	Dist: Mayurbhanj,	Land 23 Decimal 10510 Sq. feet(out of 23 decimal 7 decuimal is for Housing purpose and rest ihas been	10.02.2004	20,00000/-	Own Name	Purchased from Smt Kajalrekha Das, ward No.6, Purana hat sahi, Baripadathe details has already been intimated to MFPI- purchased price; Rs. 205000/-With no official dealing with the purchaser	NIL	GPF Withdrawal was taken from MFPI Rs. 2,00000/-
1	2 73 D-2 Vill: Aslatpur Khadar colony known as Jeevan Park,New Delhi- 110059	3 BHK Flat upper Ground	06.11.2012 purchased at a price of Rs.18,40,000/-	Rs.35,00,000/- approx.	In the Name of Bindhyabasaini Acharya W/O B.S Acharya	By Purchase from Sh.gaurav sharma R/O 876 ,Sector-15,Part-II,Gurgaon,Haryana with no official dealing with the purchaser at apurchase price of Rs.1840000/-including	Rs.12700/-per month in the name of my wife whose income tax return is filed	The Entire amount of Rs.18,40,000/- has been financed by father of Bindhyabasini Achary as a gift to his daughter.
	3 RZF-2/11(old No.56),vill: Nasirpur ,Colony known as Mahavir Enclave, New Delhi	3 BHK Flat 1st Floor(100 Sq.yards)	07.03.2014 3 BHK Flat. 100 Sq.Yards	Rs.32,00,000/- approx.	Own Name	Purchase from Smt. Kajal talreja,R/O A- 304,Road No.44,Pritampura,New Delhi-34 and Smt.Anu Mendiratta R/O E- 2/104,sector-11,Pocket-2 Rohini with no official dealing with the purchaser at a price of Rs.26,80,000/- inclusive of Stamp duty and Registration charges.	Rs.12500/- per month towards Rent w.e.f Sept,2014 which has been intimated to Sr Accounts Officer for Income tax purposes.	Availed housing Loan from Oriental Bank of Commerce of Rs.15,00,000/-and from my personal savings by way of Pay Arrears received Rs.439000/- and Rs. 741000/- received from refund from CGEWHO.

Signature:

Name: B.S. Acharya Designation: Deputy Director 27-01-2022

- 1. Name of Officer (in full) - Ms. Chetna Bhisle
- Service to which the officer belongs FSSAI, WR, Mumbai 2.
- 5. Date of Appointment - 28.01.2021

- 3. Present post held(with date) -Assistant Director
- 4. Present Pay Level 10
- 6. Date of Birth 31.08-1988

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (andyear when purchased) includingof land in case of house and year when purchased.	PresentValue	If not in own name, state in whose nameheld & his/her relationship tothe Govt.	How acquired, whether by purchase, lease**,mortgage, inheritance,gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
1	2	3	4	5	6	7	
NIL	NIL	NIL	NIL	NIL	INIT	/	8
			IVIL	NIL	NIL	NIL	NIL

Signature

Name - Ms. Chetna Bhisle

Designation - Assistant Director

Date - 25.01.2022

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)
- All columns should be filled duly typed neatly. 4)
- 5) To be submitted in triplicate.

- 1. Name of Officer (in full) - Ms. Chetna Bhisle
- Service to which the officer belongs FSSAI, WR, Mumbai 2.
- 5. Date of Appointment - 28.01.2021

- 3. Present post held(with date) -Assistant Director
- 4. Present Pay Level 10
- 6. Date of Birth 31.08-1988

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (andyear when purchased) includingof land in case of house and year when purchased.	PresentValue	If not in own name, state in whose nameheld & his/her relationship tothe Govt.	How acquired, whether by purchase, lease**,mortgage, inheritance,gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
1	2	3	4	5	6	7	
NIL	NIL	NIL	NIL	NIL	INIT	/	8
			IVIL	NIL	NIL	NIL	NIL

Signature

Name - Ms. Chetna Bhisle

Designation - Assistant Director

Date - 25.01.2022

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)
- All columns should be filled duly typed neatly. 4)
- 5) To be submitted in triplicate.

	SIRIEMENIOF	IMMOVABLE PROPE	RTY RETURN	FOR THE YEAR	2021(AS ON 31.12.2021)	
1. Name of 0	Officer (in full) DEE(MK RAJA	3, 1	Present post held(wit	h date) ASO (m deputa	Kim al DM
2. Service to	which the officer belongs	Govt Service	4. I	Present Pay Rit	Elila	<u> </u>	AL HO
	pointment <u>OS.09</u> .		•	Date of Birth	/		
Name of District, Division, Taluk & Vill City in which propesituated (full location & address)	lage or Details of	/Acquirement (and year when purchased) including	Value *	name, state in whose name held & his/her relationship to	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom	Income	Remarks
(1)	(2)	(3),	(4)	(5)	acquired. (6)	(5)	
* Plot No: 18A, KHON 2507 Alwar No. 1 4	Rojasken Plat	Inherited from fether in NOV, 2021	5 Lorkh Ropes	Gron name	Inharited	(7) Nil.	(8)
145, SwB, Alv Rajonman		Inherital from Justine in Novilors (50% Share)	30 Lath	50% myself. 450% Brother Sh. Sanjay Char	Inheritel	Nil	
				v		· Soul	X
					Name	Deepulc	Roja
					Designation	ASO	E.

Date 03/01/2022

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

4) All columns should be filled duly typed neatly.

To be submitted in triplicate. 5)

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. Includes short term leases also.

1. Name of Officer (in full): DHANYA.K.N.

2. Service to which the officer belongs: CCS

3. Present post held: DEPUTY DIRECTOR

4. Present Pay: Rs 74,000/

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
POCKET A 2, MAYUR VIHAR PHASE III, DELHI 110096	(2) 154 H, POCKET A 2 [FLAT]	(3) MARCH 2011 30 LAKHS	40 LAKHS (Approx.)	SRI HARIKRISHNAN.K. [HUSBAND]	(6) PURCHASED IN 2011	(7) Rs 1,40,000 (RENT)	(8)

Signature

Name: Designation:

Date:

Deputy Ofrector

Dhanya. K.N.

FSSAI, Cochin.

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 5) AIS officers are requested to fill the form in duplicate.
- 6) All columns should be filled duly typed neatly.

3. Present post held (with date) Assistant Diretor (Tech) Name of Officer (in full) DR. DINESH KUMAZ 1. 4. Present Pay lound - 10 Service to which the officer belongs _______ / Ancor (CA), PUMZ 2. 6. Date of Birth 13-01-1986 Date of Appointment 75th Nay 2009

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings		Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt.	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Flest No- 601 Sec 75	Adorl Realteh	Under Construction and Benticellin		- Ms. Deepa Kumin	Afterdable Housing Pelicy Schenzon	as L	linder Construction
Greater findabad	PA Lt.1	Year 2020 B. 7759006.81-		(wil)	(Guit of Hingers)		5.6649276.J
Haryana	,	13 45 400 8.81					

Signature

Name DR. DINESHKUME

Designation AD (Teh)

Date 04/05/2022

Note

5.

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1) *

Includes short term leases also. 2)

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

All columns should be filled duly typed neatly. 4)

To be submitted in triplicate. 5)

Name of Officer (in full) Dz. AIAY GARG

Service to which the officer belongs FSSAI - erganization

Date of Appointment FSSAI, Pasent erganization 1. 2.

3. Present post held (with date) Deputy Disector in Pasent organization i.e. FSSAI.

4. Present Pay <u>Level-11</u> in <u>Pasent organization</u>.

5.

6. Date of Birth 21-03-1979

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NIL	NIL	NIL	NIL	NIL	NLL	NIL	NIL

Signature

Date in FSSAI (Pagent Signization)

1) In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) Includes short term leases also.

Note

3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

4) All columns should be filled duly typed neatly.

5) To be submitted in triplicate.

984 Die	TOTAL	STATEMENT OF IMMOVABLE PROPERTY	RETURN FOR THE YEAR 2021(AS ON 31.12.2021)
, 3-	1-22	Name of Officer (in full) Dr. Amit Sharma	3. Present post held(with date)
	2.	Service to which the officer belongs	4. Present Pay L-13
	5.	Date of Appointment 13/05/2019	6. Date of Birth

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Details of		Value *	If not in own name, state in whose name held & his/her relationship to the Govt.	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
		→ N	IEL E		•		_>

Signature

Name Dr. Amit Sharma

Designation Director

Date 03/01/22

Note

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1)
- Includes short term leases also.

- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)
- All columns should be filled duly typed neatly. 4)
- To be submitted in triplicate. 5)

2022 117602 12181645075107193

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 01st January 2022

1. Name of Officer (in full)

Dr. Mahesh Hanmant Waghmare

2. Service to which the Officer belongs

CH

3. Cadre & Batch

NON TEACHING - 2015

4. Present Pay

Level 12

SL NO.	Name of Khasra No., Village/City, Taluk, Sub- Division, District in which property is situated (full location & postal address)	Name & Details of Property (Description)	Cost of construction/Acq uirement (and year when purchased) including of land in case of house	Present value*	If not in own name, state in whose name held and his/ her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage inheritance, gift or otherwise with date of acquisition and name with details of person(s) from whom acquired.	Annual income from property	Remarks
1	2	3	4	5	6	7	8	9
1	MAHARASHTRA SOLAPUR Sangola Methawade At Post Methawade, Taluka Sangola, District Solapur	Land Agriculture Land 0.485 Hectare	Inheritance 1995	600000	Yes Sole	Inheritance Vishwanath Khandagale -	4000	
2	MAHARASHTRA SOLAPUR South Solpaur Hotgi	Land	1982	600000	Yes Joint Mr. Santosh Hanmant Waghmare Brother	Inheritance Mr Soma -	0	
3	MAHARASHTRA SOLAPUR South Solpaur Hotgi	Land	1982	400000	Yes Joint Mr. Santosh Hanmant Waghmare Brother purchased in 1982 named in year 2000	Inheritance Mr Soma -	0	
4	UTTAR PRADESH GAUTAM BUDDHA NAGAR Cosmic Corporate park Sector 154, Noida	Others Lockable office	2014	1500000	Yes Sole	Purchase Cosmic Structure India -	0	

SL NO.	Name of Khasra No., Village/City, Taluk, Sub- Division, District in which property is situated (full location & postal address)	Name & Details of Property (Description)	Cost of construction/Acq uirement (and year when purchased) including of land in case of house	Present value*	If not in own name, state in whose name held and his/ her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage inheritance, gift or otherwise with date of acquisition and name with details of person(s) from whom acquired.	Annual income from property	Remarks
1	2	3	4	5	6	7	8	9
5	MAHARASHTRA SOLAPUR North Solapur Gat No 28, Plot no 56 Pratap Nagar, North Solapur	Land	900000 2017	900000	Yes Sole	Purchase Pyramid Constructions -	0	
6	MAHARASHTRA SOLAPUR North Solapur Gat No 28, Plot no 57 Pratap Nagar,	Land	800000 2017	800000	Yes Sole	Pyramid Constructions -	0	
7	MAHARASHTRA PUNE Flat no 107, Meera Arcade, Sr No 1599, Dehu Alandi Road, Pune	Flat	2300000 2018	2300000	Yes Joint Mrs Shilpa Mahesh Waghmare Wife	Purchase AshwainKumar Wadilal Patel -	0	



temp_ch_255

Dr. Mahesh Hanmant Waghmare

Signature

SPECIALIST GRADE III

NATIONAL CENTRE FOR DISEASE CONTROL

Date:

1) * In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

24-01-2022

3) The declaration form is required to be filled in and submitted by every member of Class I and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government Servant.

Signaturan Notchagified Addition or As in previous year' may be avoided and all details filled up.

ed to fill the form in duplicate.

Digitally signed by Dr Mahesh Hanmant Waghmare

Name of Officer (in full): DR.S.VINOTHKUMAR 1.

3. Present post held(with date) : AD (Tech)

Service to which the officer belongs: FSSAI 2.

4. Present Pay: Level 10

5. Date of Appointment: 06.08.21

6. Date of Birth: 29.06.1990

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt.	by purchase, lease**, mortgage, inheritance,	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Nelli Village, Madhurantakam Taluk, Chengalpattu District Tamil Nadu State	0.38 Acre (Agriculture Land)	Rs.76,380/-	Rs.77,520/-	NA	Purchased from	Rs.3000/- per Annum	NA
						0	

Signature

Name

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated and in Indiana. 1) ** Includes short term leases also. 2)

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

4) All columns should be filled duly typed neatly.

5) To be submitted in triplicate.



1. Name of the Officer (in full)

: Dr. SANU JACOB

3. Present Post held

: DIRECTOR

2. Service to which the officer belongs

: DIRECTOR

Present Pay

Name of District, Taluk and Village or City in which property is situated (Full location & Postal Address)	Name and Details of Property, Housing Land and other buildings	Cost of Construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value* (In Rupees)	If not in own name, state in whose name held and his/ her relationship to the Govt.	How acquired: whether purchase, lease**, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired.	Annual income from the property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(1)	(8)

1.	Srampickal house, Pallithode P.O., Cherthala, Alleppey District, Kerala	8.09 Ares land, 700 sq ft, 2 bedroom house	Inherited from wife's grandfather	32 lakhs	Smt. Annie John (wife)	Inherited from wife's grandfather	Nil	Nil
2.	I-2, VB Royale, Edappally, Ernakulam District, Kerala	2-BHK apartment, 950 sq. ft.	13 lakhs, purchased in 2006	26 lakhs	Smt. Annie John (wife)	Inherited from wife's mother	Nil	Nil
3.	A-6, Galaxy Arcade, Peediyakal Abdul Rehman Road, Near SRM Road, Kochi -	3-BHK apartment, 1250 sq. ft.	15 lakhs, purchased in 2007	38 lakhs	Smt. Annie John (wife)	Inherited from wife's mother	Nil	Nil



1. Name of the Officer (in full)

: Dr. SANU JACOB

3. Present Post held

: DIRECTOR

2. Service to which the officer belongs

: DIRECTOR

4. Present Pay

Name of District, Taluk and Village or City in which property is situated (Full location & Postal Address)	Name and Details of Property, Housing Land and other buildings	Cost of Construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value* (In Rupees)	If not in own name, state in whose name held and his/ her relationship to the Govt.	How acquired: whether purchase, lease**, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired.	Annual income from the property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)

	682018							
4.	Panorama development, Survey No. 230/12, Near Mangaliya Temple, Seaport Airport Road, Kanayannur Taluk, Tripunithura, Ernakulam District, Kerala	2.02 Ares of land	7 lakhs, purchased in 2007	30 lakhs	Smt. Annie John (wife)	Inherited from wife's mother	Nil	Nil
5.	Srampickal house, Pallithode P.O., Cherthala, Alleppey District, Kerala	0.81 Ares of land	2.75 lakhs, purchased in 2016	4.5 lakhs	Smt. Annie John (wife)	Purchased	Nil	Nil



Name of the Officer (in full)

: Dr. SANU JACOB

3. Present Post held : DIRECTOR

Service to which the officer belongs

: DIRECTOR

4. Present Pay

Name of District, Taluk and Village or City in which property is situated (Full location & Postal Address)	Land and other buildings	Cost of Construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value* (In Rupees)	If not in own name, state in whose name held and his/ her relationship to the Govt. servant	How acquired: whether purchase, lease**, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired.	Annual income from the property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)

6.1.	Survey No. 1257/73, Karunapuram Village, Udumbamchola Taluk, Idukki District – 685552, Kerala	40.47 Ares of land	Inherited from my father (Ancestral Property) in 2020	35 lakhs	Dr. Sanu Jacob (self)	Inherited from my father (Ancestral Property) in 2020	Nil	Nil
6.2.	Survey No. 1417/81, Karunapuram Village, Udumbamchola Taluk, Idukki District – 685552, Kerala	6.07 Ares of land with 1400 sq. ft. building	Inherited from my father (Ancestral Property) in 2020		Dr. Sanu Jacob (self)	Inherited from my father (Ancestral Property) in 2020	Nil	Nil



1. Name of the Officer (in full)

: Dr. SANU JACOB

3. Present Post held

: DIRECTOR

2. Service to which the officer belongs

: DIRECTOR

4. Present Pay

Name of District, Taluk and Village or City in which property is situated (Full location & Postal Address)	Name and Details of Property, Housing Land and other buildings	Cost of Construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value* (In Rupees)	held and his/ her relationship to the Govt. servant	How acquired: whether purchase, lease**, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired.	Annual income from the property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)

6.3.	Survey No. 753/95, Karunapuram Village, Udumbamchola Taluk, Idukki District – 685552, Kerala	49.78 Ares of land	Inherited from my father (Ancestral Property) in 2020	Dr. Sanu Jacob (self)	Inherited from my father (Ancestral Property) in 2020	Nil	Nil
6.4.	Survey No. 757/95, Karunapuram Village, Udumbamchola Taluk, Idukki District – 685552, Kerala	7.08 Ares of land	Inherited from my father (Ancestral Property) in 2020	Dr. Sanu Jacob (self)	Inherited from my father (Ancestral Property) in 2020	Nil	Nil
6.5.	Survey No. 581/16,	50.59 Ares of	Inherited from	Dr. Sanu Jacob	Inherited from my father	Nil	Nil



1. Name of the Officer (in full)

: Dr. SANU JACOB

3. Present Post held

: DIRECTOR

2. Service to which the officer belongs

: DIRECTOR

4. Present Pay

: Rs. 130600/- (Pay Level: 13)

Name of District, Taluk and Village or City in which property is situated (Full location & Postal Address)	Name and Details of Property, Housing Land and other buildings	Cost of Construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value* (In Rupees)	If not in own name, state in whose name held and his/ her relationship to the Govt. servant	How acquired: whether purchase, lease**, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired.	Annual income from the property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)

	Karunapuram Village, Udumbamchola Taluk, Idukki District – 685552, Kerala	land	my father (Ancestral Property) in 2020		(self)	(Ancestral Property) in 2020			
7.	Resurvey 128/14- 4, Mulanthuruthy, Ernakulam District - 682314, Kerala	6.98 Ares of land for House Construction	34.48 lakhs	50 lakhs	Jointly owned by Dr. Sanu Jacob (self) and Smt. Annie John (wife)	Purchased in 2020	Nil	Nil	

Signature



FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA (FSSAI) STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of the Officer (in full)

: Dr. SANU JACOB

3. Present Post held

: DIRECTOR

2. Service to which the officer belongs

: DIRECTOR

4. Present Pay

: Rs. 130600/- (Pay Level: 13)

Name of District, Taluk and Village or City in which property is situated (Full location & Postal Address)	Name and Details of Property, Housing Land and other buildings	Cost of Construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value* (In Rupees)	If not in own name, state in whose name held and his/ her relationship to the Govt. servant	How acquired: whether purchase, lease**, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired.	Annual income from the property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	1(1)	(8)

Name

: Dr. SANU JACOB

Designation

: Director

Date

: 31 January 2022



FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA (FSSAI) STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of the Officer (in full)

: Dr. SANU JACOB

3. Present Post held

: DIRECTOR

2. Service to which the officer belongs

: DIRECTOR

4. Present Pay

: Rs. 130600/- (Pay Level: 13)

Name of District, Taluk and Village or City in which property is situated (Full location & Postal Address)	Name and Details of Property, Housing Land and other buildings	Cost of Construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value* (In Rupees)	If not in own name, state in whose name held and his/ her relationship to the Govt.	How acquired: whether purchase, lease**, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired.	Annual income from the property	Remarks	
(1)	(2)	(3)	(4)	(5)	(6)	<u> </u>	(8)	┙

Note:

- 1) *In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short-term lease also.
- 3) The declaration form is required to be filled in and submitted by every of Class I and Class II (Group 'A' and Group 'B') services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1995, [now rule 18 (1) of the CCS (Conduct) Rules, 1964] on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired, or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on the Government servant.
- 4) The wording 'No Change' or 'No Addition' or 'As in Previous Year' should be avoided and all details filed up.
- 5) AIS Officers are requested to fill the form in duplicate.
- 6) All columns should be filled duly typed neatly.

131JAN22

FORM

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR

Name of the officer (in full): DVG HARI PRASAD KORUPOLU, FSSAT & Service to which the officer belongs
Present Post held MANAGER - IT Pay (pay band & Grade pay): Land 11 67,700+
Date of Birth: 09/01/1984

Land & Deta	ils of Property	,	If not is own	How acquired whether	Annual	Remarks;	
Housing	Land	Present	name state in	by purchase, lease**,	Income	Please	
_		Value	whose name	mortgage, inheritance	from	indicate	
		*	held and	gift or otherwise with	property	details of	
			his/her	date of acquisition and		permission	
			relationship to	name with details of	r.	obtained	
			the	person/persons from		from	
			Government	whom acquired		department	
			Servant				
2	3	4	5	6	7	8	
m	200 soyan	6,00,00 of		Purchased on 06/08/2015	KIL		
	Housing 2	Housing Land 2 2 3 200 Sayan	2 3 4 200 So-yards	Housing Land Present value whose name held and his/her relationship to the Government Servant 2 3 4 5	Housing Land Present Value whose name mortgage, inheritance whose name held and his/her date of acquisition and relationship to the Government Servant Housing Land Present Name state in whose, lease**, mortgage, inheritance gift or otherwise with date of acquisition and name with details of person/persons from whom acquired Servant 2 3 4 5 6	Housing Land Present Value whose name held and relationship to the Government Servant Housing Land Present Value whose name whose name mortgage, inheritance from property date of acquisition and name with details of person/persons from whom acquired from property his/her acquired from property his/her acquired from property date of acquisition and mame with details of person/persons from from whom acquired from property from from from from from from from from	

Place: 24/01/22

Signature of Govt. Servant

In applicable clause to be struck out.

In case where it is not possible to assess the value accurately the approximate given value in relation to present condition may please be indicated.

Includes short term lease also.

Name of Officer (in full) E.PRABHAKARAN

3. Present post held(with date) ASSISTANT DIRECTOR - TECHNICAL (20-01-2022)

Service to which the officer belongs FSSAI

4. Present Pay PAY LEVEL - 10

5. Date of Appointment 18-08-2021

6. Date of Birth 19-08-1985

D	/Acquirement (and year when purchased) including	Value *	name, state in whose name held & his/her	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of	Annual Income from property	Remarks
(2)	(3)	(0)		acquired.		
	(0)	(4)	(5)	(6)	(7)	(8)
HOUSE WITH GROUND FLOOR AND FIRST FLOOR	RS. 20,00,000	RS. 50,00,000	M. ELANGOVAN, FATHER	INHERITED LAND AND BUILDING CONSTRUCTED	NIL	NIL.
	Details of Property Housing, Lands and Other Buildings (2) HOUSE WITH GROUND FLOOR AND FIRST	Details of Property Housing, Lands and Other Buildings Proused including of land in case of house and year when purchased. (2) (3) HOUSE WITH GROUND FLOOR AND FIRST	Details of Property Present Value * Property Pour When Purchased) including of land in case of house and year when Purchased. (2) (3) (4) HOUSE WITH GROUND FLOOR AND FIRST RS. 20,00,000 RS. 50,00,000	Details of Property P	Details of Property Acquirement (and year when purchased) including of land in case of house and year when purchased. Acquirement (and year when purchased) including of land in case of house and year when purchased. Cand	Details of Acquirement (and year when housing, Lands and Other Buildings (2) (3) (4) (5) (6) (7) How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired. (5) (6) (7) (7) (8) (8) (8) (9) (1) (1) (8) (1) (8) (9) (9) (1) (1) (1) (1) (2) (3) (4) (5) (6) (7) (7) (7)

Signature () HELL

E. PRABHAKARAN

Designation ASSISTANT DIRECTOR-TECHNICAL

Note

Date 20-01-2012

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. Includes short term leases also.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3) 4) All columns should be filled duly typed neatly.

5) To be submitted in triplicate.

G ON 31.12.2021)	
DENDINGN 2021 (AS ON 31.	Advisor
STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR ENDINGN 2021 (AS ON 31.12.2021) Dr. Harinder Singh Oberoi 4. Present Pay Date of Birth	Level 14
OF IMMOVABLE PROPERT 3.	25.09.1967
STATEMENT OF INTERPORT OF INTER	
Dr. Harms Dr. Harms G. Date of Birth ICAR One of the Officer (in full)	aal Remarks
Name of the or whether of income	me trom
Garvice to which office ! 31.12.202	property.
of Appointment of Present atte in whose name, in-heritance, attention of large in whose name, in-heritance,	
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land house	-
1 Meal 1	
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and relatives 1 augh (iff	income in my
Ludhiana, Punjab South City Lakhs South City Lakhs Joint in own and withdrawal, personal savings, withdrawal, personal savings, and savings from friends and	credited to my
95 Joint in Withdrawai, fram friends and	spouse's account for which she is for which returns
	1 111112 -
Vanezia, Iva	separately.
Purva Venezia Dairy, 802, Venezia Venezia	
Velahanka, B'lolc	5.48 3
560064	Gianature: US Oberol
	Name: Dr. H3 Advisor Designation: Advisor
	Designation . Add Date : January 27, 2022

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

То

Joint Director Indian Institute of Packaging, Plot No. 21 Functional Industrial Estate Patparganj, Delhi - 110092

Subject:

Forwarding of Annual Immovable Property Return (IPR) for the year 2021 (as on 31.12.2021)-reg.

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Shri Harish Kumar RK, Assistant Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Shri Harish Kumar RK, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

1.	Name of Officer (in full) HARISH KUNAR . R. K 3. Present post held (with date) ASSISTANT Director (Tech.) 01/08/10
2.	Service to which the officer belongs Central Court 1351, Mumber 4. Present Pay Pry Level - 10
	Date of Appointment 01 08 19 (Deputation) 6. Date of Birth 21/11/1986

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.		If not in own name, state in whose name held & his/her relationship to the Govt.	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
			mil		A A	A .	

Designation ASSI Director (Tech.)

Date 27/4/2022 ·

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1)

Includes short term leases also. 2)

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

All columns should be filled duly typed neatly. 4)

To be submitted in triplicate. 5)

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Section Officer, (Admn.), Ministry of Health and Family Welfare, Directorate General of Health Service, Central Drugs Standard Control Organization, FDA Bhawan, New Delhi - 110002.

Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021 (as on 31.12.2021)-reg.

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Dr. Inderjeet Singh Hura, Joint Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Dr. Inderjeet Singh Hura, Joint Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

Statement of Immovable property on first appointment/Annual return as on 31st December 2021

Name of officer (in full) and service: Dr Inderjeet singh Hura 2. Service to which the officer belong: Central Govt in deputation parent dept CDSCO

Name of officer (in full) 3. Pay: level 12(7880) Name of District Sub Division Taluk and Village In which property is situated	0-209200) Name & Details Of property Housing ,Lands and other building	Cost of construction /Acquirement (and year when purchased)including of land in case of house and year when	Present value	If not in own name, state in whose name helds and his/her relationship with the Government Servant	How acquired whether by (i) purchase, lease/mortgage inheritance gift or otherwise (ii) with date of acquisition and (iii) name with details of person/persons from whom acquired	Annual income from the property	Remarks 8
		purchased	4	5	6	7	GPF Rs 2.97.000 vide F
1 1. S-8 Ajmer Road Beawar 2. 137,Prem Nagar Beawar 3. S-10 Ajmer Road Beawar 4. C-158Ashoka Enclave pt 2 Faridabad	2 1.0ffice premises in 72 yard(Commercial) 2.Residential 3.(Commercial) 4.Residential	3 1.Purchase in 6 March 2006 2.Purchase in 1995 3. Purchase in 2012 4.Purchase in 2018	1.Approx 15 Lakhs 2. Approx 15 Lakhs2. 3.Approx 5 Lakhs 4.Approx. 1,3 Cr	1.Jointly Jasleen Kaur and Own name 2.Jointly Late Kesar Kaur (My Sister)and Own name 3.Jointly Jasleen Kaur and Own name. 4.Jointly Manpreet Kaur (Wife) and Own name	1.99 years Lease purchased on 6/3/2006 2.Purchase in 1995 3.99 years Lease purchased In the year 2012 4. Purchase in 2018	Approx 75 000/- Approx 75 000/-	GPF Rs 2.97.000 vide F No 9.8(ISF)GPF Dat dated 1/3/2006 GPF Rs 1.50,.000 vide F No 9.8(ISF)GPF Dated 7/10/2008 Bank Loan and saving, Loan (BOB Nirman Bhawan 90 Lakh+GPF(17 lakh)own+gpf(11 Lakh)spouse +ppf(2.37+1 lakh) +FD/saving

Signature: Independ for INDENDER SINGS HULA
Name and Designation Date DY INDENDER 21/1/22

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

The Principal Chief Commissioner of Income Tax, Delhi C.R. Building, I.P. Estate, New Delhi - 110002

Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021 (as on 31.12.2021)-reg. Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Smt. Inoshi Sharma, Executive Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Smt. Inoshi Sharma, Executive Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR ENDING 31ST DECEMBER 2021

1. Name of Officer (in full)

: INOSHI SHARMA

3. Service to which the Officer belongs

: IRS CADRE

5. Civil List Code No. (in case of IRS officer): 02015

2. Cadre & Batch: 2002

4. Date of Birth: 09/12/1976

6. Present Pay : Rs.153000

Name of District Sub-Division Taluk & Village or City in which property is situated	Name and details of Property Housing Lands and Other Buildings	Cost of Construction / Acquirement (and year when purchased) including of land in case of house	Present Value	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise, with date of acquisition & name with details of person/persons from whom acquired	Annual income from the property	Remarks
1.	2.	3.	4.	5.	6.	7.	8.
Mullahpur, SAS Nagar, Mohali- 140901,Punjab,	Plot in Greater Punjab Officers Coop House Building Society	5590000 (Possession 2018)	5590000		Purchase (2007) Greater Punjab Officers Coop House Building Society Ltd, Greater Punjab Officers Coop House Building Society Ltd,	-	-
Jal Vayu Vihar, Sector 25, Gautam Budh Nagar, Noida- 201301	Flat	-	4500000(Approx)	Mother Renuka Sharma	Inheritance (2012) P L Sharma (Father)	_	House rent goes to mother

Som Vihar, New Delhi-22	Flat	24000000 One- fourth share Rs. 60 lakh (2021)	2400000	Sh O P S Rao (Father in law) Smt Renuka Sharma (Mother) Chetan Rao (Husband)	Purchase (March 2021)	-	Intimation filed at the time of purchase
Raqba no 10 Harbast mp 324 Khatauni no. 168/336, Morni,Haryana,	Land-agricultural land	-	100000	P L Sharma (Father)	Inheritance (2012) P L Sharma (Father)	_	Property yet to be transferred in my name
Harbast no 326 Khewat no 92 khatauni no. 258/353, Mirzapur, Kharar, SAS NAGAR, Punjab	Land- agricultural land	-	600000	P L Sharma (Father)	Inheritance (2012) P L Sharma (Father)	-	Property yet to be transferred in my name

Name- Inoshi Sharma Designation- Executive Director, FSSAI

Dated: 17.1.2022

Place: Delhi

Name of Officer (in full): - Shri Subburaj M 1.

3. Present post held: - Deputy Director, ER, Kolkata

Service to which the officer belongs: - Regional Analytical Laboratory, Kozhikoda, Kerala 2.

4. Present Basic Pay:- 67,500/-

Date of appointment: 01.07.2019 5.

6. Date of Birth: 06.05.1972

Name of District, Sub-Division, Faluk & Village or City in which property is situated full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	/Acquirement (and year when purchased) including of land in	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Nil	Nil	Nil .	Nil	Nil	Nil	Nil	Nil
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Signature

Name: Subburaj M

Designation: Deputy Director

10-01-2022

Note

1)

2)

उप निदशकः Deputy Director In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. भारतीय खाद्य सुरक्षा और मानक प्राधिकरण, Includes short term leases also.

- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) 3) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all introvable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his raising of head of any other person India पूर्वी क्षेत्र,कोलकाता / Eastern Region Kolkata-700091 dependent on Government servant.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 4)
- 5) AIS officers are requested to fill the form in duplicate.
- All columns should be filled duly typed neatly. 6)

- Name of Officer (in full) KUMARDON CHANDRASB LAR 1.
- 3. Present post held ASSISTANT DIRRCTOR (TRCH) PSSAI ER, ko
- Service to which the officer belongs HLL BIOTERH HMITED. 2.
- 4. Present Pay Rs. 56.100 /-

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	mortgage, inheritance, gift or otherwise with date of acquisition &		Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
			N. L.	198.01.21			

Name KUMARDSA-CHA-DRASS

Designation Asst. Director, PSSA, PR

ROCKATA

Date 28.01.21

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of 3) the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 4)
- 5) AIS officers are requested to fill the form in duplicate.
- 6) All columns should be filled duly typed neatly.

Name of Officer (in full): - RAJESH SINGH 1.

3. Present post held: - DIRECTOR, NR FSSAI

2. Service to which the officer belongs: - FOOD CORPORATION OF INDIA

4. Present Basic Pay /- Rs 142700/-Basic wef 1.1.2022

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Indirapuram, Ghaziabad, UP	SKE-218, Shipra Krishna Vista, Indirapuram	Rs 31.44 lakhs at the time of acquisition		Flat purchased jointly with father (not dependent)	Purchased from GDA. Registered in 2008 (loan repayment from LICHFL completed)	Nil	Nil
Koil, Aligarh, UP	M 115-116 Gram Devsaini 200 Sqmt plot	Rs 2.25 lakhs (Rs two lakh twenty five thousand only)		Richa Singh, Wife (Dependent)	Purchased from Shubha Singh Registered in 2012	Nil	Nil
Sector 1, GH05 Greater Noida, UP	Flat Unique 304, Paramount Emotions	Rs 36 lakhs		Jointly purchased with my wife Richa Singh	Flat booked in 2011 Purchased from Paramount. Registered in 2019 (Loan from HDFC Ltd continuing)	Nil	Nil

Name: RAJESHSINAH
Designation: DIRECTOR-NR
Date:

27/1/2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1) 2) Includes short term leases also.

The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) 3) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person 4)

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 5)

AIS officers are requested to fill the form in duplicate.

All columns should be filled duly typed neatly

1. Name of Officer (in full) Shri. Irmia Katamgari

3. Present post held(with date) <u>Assistant</u>

Director(Technical)

2. Service to which the officer belongs Food safety and

Standards authority of India

4. Present Pay Pay level-10

5. Date of Appointment <u>05.09.2019</u>

6. Date of Birth _ 01.07.1985

Name of District, Sub Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Signature

Name: SHRI, IRMIA KATAMGARI

Designation: ASST. DIRECTOR (TECH)

Date: 11.01.2022

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

1.	Name of Officer (in full) Dr. J. JELIN	3. Present post held (with date) Assistant Demontos (Technical)
2.	Service to which the officer belongsF3SAI	4. Present Pay Pay level 10 (56100 - 177500)
5.	Date of Appointment 27.01.2021	6. Date of Birth 24. 04 . 1979

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.			date of acquisition &	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Thornwaller, Avadi, Paleripatter. [No. 19, 6th street, Lazar Nagaz Fast, Avadi Ch- 71		Yr- 2008 Cost - 36L	50L	-	By Purchase	-	-

Name Dr. J. JEHN

Designation Asst Devector (Tech)

Date 24 . 01 . 22 .

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. Includes short term leases also.

2) ** 3) 4) 5) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

All columns should be filled duly typed neatly.

To be submitted in triplicate.

: Jasprett Kame : Central Government 4. : Assistant Cinector CTechnical. : FSSAI NR, Ghaziabad Date of appointment: 31 7 /2020

Present pay: Pay level 10 Basic pay.

Date of birth: 14/12/1991 57800/. Name of the officer (in full) 1. 2. Service to which officer belongs 3. Present Post held Section where employed

	viiere ciripio	10,1200		- 10/01	10120-1			
Name of district, sub-division, Taluk and Village in which the property is situated	property	d details of	Present value	If not in own name, state in whose name held and his/her relationship to the Govt employee	inheritance, gift with date of a name with person/persons	e, mortgage, or otherwise,	income from the property	Remarks
NIL	NIL	NIL	NJL	NIL	NIL		NIL	NIL

Signature: Frank
Name: Jaspelt Kaul
Designation: Assistant Director
(Technical)

Property returns

From : Jaspreet Kaur < jaspreet.k@fssai.gov.in>

Subject : Property returns

To: Madan Mohan Khantwal <madan.khantwal@fssai.gov.in>

Tue, Dec 21, 2021 01:32 PM @1 attachment

Sir,

Please find the attached letter related to property returns for FY 2021.

Regards, Jaspreet Kaur Designated Officer/ CLA (02) (J&K, Ladakh, Rajastan, Uttarakhand)



New Document(6) (1).pdf 454 KB

1. Name of Officer (in full): Dr. Jesto George

2. Service to which the officer belongs: Central

3. Present post held : Deputy Director

4. Present Pay :Rs 78500 /-

(1) (2) Ernakulam, Land- 17 Parur , Parur , Alangad) ((3)			acquired.		
		(3)	(4)	(5)	. (6)	(7)	(8)
	7 cents	N.A Rs	Rs. 1,87 ,00000 Appox	Own Name	Inherited property from my Father, Mr. M.D. George	Nil	Inherited property
Ernakulam, Land - 10 Aluva , Aluva Karumaloor	0 cents 1000000 Rs 12-03-2015	s acquired in	Rs. 40,00000 Appox	Own Name	Purchase , Rev Father Agustine Kadeparambil Rev Father Francis Xavier Thanikkaparambil	Nil	Procured before joining FSSAI

Signature

Name : Dr. Jesto George Designation: Dy Director Date: 20-01-2022

Note

1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) ** Includes short term leases also.

The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.

4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

5) AIS officers are requested to fill the form in duplicate.

6) All columns should be filled duly typed neatly.

1.	Name of Officer (in full) JITENDRA SINGH	3. Present post held (with date) Assistant Director (Tech.) 19.08.2020
2.	Service to which the officer belongs <u>FSDA (UP)</u>	4. Present Pay <u>57800 (13P)</u>
5.	Date of Appointment	6. Date of Birth 22 . 08 . 1983

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.		If not in own name, state in whose name held & his/her relationship to the Govt. Servant	-	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NILL	NILL	NILL	NILL	NILL	NILL	NILL	NILL

Signature jitudis Single

Name JITENDRA SINGH

Designation ASSISTANT DIRECTOR (TECH)

Date 02.05.2022

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

Name of Officer (in full) 1.

Jitha.K.K

3. Present post held

Deputy Director

2. Service to which the officer belongs

General Central Service

5. Present Pay

Rs. 88400 /- (Level -11)

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
			Nil	_			

Signature

Name Designation: Jitha.K.K **Deputy Director**

Date

12.01.2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) Includes short term leases also.

- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 4)

5) AIS officers are requested to fill the form in duplicate. 6) All columns should be filled duly typed neatly.

1.	Name of Officer (in full) Mrs. Jyoti Mukund Harne	3. Present post held(with date) <u>Assistant Director (Tech)</u>
2.	Service to which the officer belongs FSSAI-WR, MUMBAI.M.S.	4. Present Pay Level 10
5.	Date of Appointment 21/10/2021	6. Date of Birth <u>03/06/1977</u>

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands , and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value	If not in own name, state in whose name held & his/her relationship to the Govt.	purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Kanjurmarg east, Mumbai M.S.	N.g royal park	55 lac	1.90 cr*	Myself	Self-occupied		
2) Belkhed, telhara, Akola M.S.	7 Ekar farm	Gifted by father	15 lac*	myself	Gifted by father	7 lacs	

Signature

Name Jyoti Mukund Harne

Designation: Assistant Director (Tech)

Date 11/01/21

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1)

** Includes short term leases also.

3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

All columns should be filled duly typed neatly. 4)

5) To be submitted in triplicate.

1. Name of Officer (in full): Jyotsana Singh

3. Present Post held: Food Analyst

2. Service to which the Officer belongs: Central Government (Autonomous)

4. Present Pay: 57800 (Basic Pay)

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Faridabad, Badkal Tehsil, Greenfield Colony, Sector 43	2 nd Floor, B-1360, Greenfield Colony, Sector 43, Faridabad - 121010	Purchased in June 2019	Approx 75 Lakh	Rahul Singh Chauhan, Husband	Purchased from Ms. Teena Sharma	Nil	

Signature

Name:

Jyotsana Singh

Designation:

Food Analyst

Date:

31.01.2022

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- The declaration form is required to be filled in and submitted by every member of Class/ and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change or No addition or as in previous year' may be avoided and all details filed up.
- 5) AIS officers are requested to fill the form in duplicate.

Service to which the officer belongs FSSA! SRO, CHENNA! 2.

4. Present Pay PAY LEVEL 12

5. Date of Appointment 07-09-2020

6. Date of Birth __ 80 . 07. 1976

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Property Housing, Lands and Other Buildings	/Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	name, state in whose name held & his/her	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
Mary III was a second of the s	(5)	(3)	(4)	(5)	(6)	(7)	(8)
NAGAR, PART VI,		THE YEAR INT	10,00,000.00	ON OWN	By PURCHASE	NIL	NA

THINK NADU-

Signature K. A. J. A.

Name Dr. K. A. Aput ANAN

Designation Joins Dioterne

Date 20.01. 2022

Note

3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

All columns should be filled duly typed neatly.

To be submitted in triplicate.

^{1) *} In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. includes short term leases also.

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Director, Animal Husbandry and Veterinary Services, Veterinary Hospital Campus, No. 571, Anna Salai, Nandanam, Chennai - 35.

Subject:

Forwarding of Annual Immovable Property Return (IPR) for the year 2021 (as on 31.12.2021)-reg.

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Dr. K Abirami, Assistant Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Dr. K Abirami, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

1.	Name of Officer (in full) Orik - ABIRAMI	Present post held(with date)	ACCIONAN DIFORTOR
	Com an Gard D	Panil 4. Present Pay Day	Level 10
5.	Date of Appointment	6. Date of Birth Od · Od	5.1977

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	mortgage, inheritance, gift or otherwise with date of acquisition &	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Rasakka palayam (vill) Pollacki (SK) Coimbarose (DC) Tamil Nadn	Land 1500 Saft	15. 9.2014	3,00,000/-		MACKASP	_	

Signature

Name

Designation

Dr. K. ABIRAMI ASSISYANT DISECTOR OFECANICAL 27.04.2022

Date

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- Includes short term leases also.
- 2) 3) 4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.

1.	Name of Officer (in full) KEERTI RAJ	3. Present post held (with date) Assistant Disector (w.c.) 25 01/2021)
2.	Service to which the officer belongs	4. Present Pay Basic 201 - Rs 57800 - (Level 10)
5.	Date of Appointment 25 1 202	6. Date of Birth 16 64 1986

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)		Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	The same of the sa	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	mortgage, inheritance, gift or otherwise with date of acquisition &	Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
			NIL				

Name Keent Raj Designation Assistant Director Date 28 61 2022

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. All columns should be filled duly typed neatly. 3)
- 4)
- To be submitted in triplicate.

Immovable Property Return for Year: 2021

Employee Code	19031990KRIT	Employee Name	KRITI CHUGH
Designation	ASSISTANT SECTION OFFICER(ASO)	Cadre Unit	CIVIL AVIATION
Sub Cadre Unit	CIVIL AVIATION	IPR Year	2021
Pay Including G.P.	21740	CSL No.	

Details of Property

Property Address	Property Type	Area of Property	Cost of Construction/Acquirement (Rs.)	Year of Purchase	Extent of Interest/S hare	Present Property Value (Approx.)	Property Ownership
NIL	NIL	NIL	0	0	0	0	
NIL	NIL	NIL	0	0	0	0	
NIL	NIL	NIL	0	0	0	0	
NIL	NIL	NIL	0	0	0	0	
NIL	NIL	NIL	0	0	0	0	
NIL	NIL	NIL	0	0	0	0	
NIL	NIL	NIL	0	0	0	0	**************************************
NIL	NIL	NIL	0	0	0	0	and desired the contract of th
NIL	NIL	NIL	0	0	0	0	
NIL	NIL	NIL	0	0	0	0	
VIL	NIL	NIL	0	0	0	0	
VIL	NIL	NIL	0	0	0	0	

How Acquired

Property Address	Mode of Acquiring	Date of Acquisition	Name of person from whom acquired	Address of person from whom acquired	Total annual income from the property	Remarks
NIL	0				0	
NIL	0				0	
NIL	0		M. 4 - 2 - 4 - 4 - 4 - 4 - 4 - 4 - 4 - 4 -	**************************************	0	
NIL	0				0	ve-francisco-management
NIL	0		C		0	
NIL	0			Avenue de la companya del companya del companya de la companya de	0	
NIL	0				0	
NIL	0				0	***************************************
NIL	0	- Incame			0	
NIL	0		TOTAL TOTAL CONTRACTOR OF THE STREET AND THE STREET		0	·
NIL	0			7.	0	-
VIL	0		CONTRACTOR	- Andrew Comment of the Comment of t	0	- Leaves were an accompanies and a

Date of OnlineSubmission: 05-01-2022

Vinti Church
05/01/2022

1. Name of Officer (In full): Dr. Krishna Methekar

2. Service to which the officer belongs: - FSSAI, Western Region, Mumbai

3. Present post held :- Deputy Director

4. Present pay:- Rs. 93,800/-

Name & District, Sub-division, Taluk & Village in which property is situated	Name & details of property housing, lands and other building	Cost of construction/ acquirement including land in case of house and year when purchased	Present value	If not in own name, state in which name held and his/her relationship to the Govt. servant	How acquired whether by purchase, lease, mortgage, inheritance, gift or acquisition and name with details of persons from which acquired.	Annual income from the property.	Remarks.
1	2	3	4	5	6	7	8
1.Flat No.303, Malkahre Classic, Shivneri Nagar, Ulka Nagari, Aurangabad		Rs.3,50,000/	Rs. 32,00,000/-	Own	Purchased (Loan by Sate Govt.)	Nil	
2.Flat No 304, Bidg., A-1, Raunak Park, Pokharan Road No.2, Majiwade, Thane (W)		Rs.50,65,000/-	Rs.98,00,000/-	Mrs.Parjakta Methekar and Me .	Purchased (Loan from ICICI Bank)	Nil	Residing
	Sum of a						

SIGNATURE...

Name: Dr. K U Methekar Designation: Dy. Director DATE...24/01/2022.

		TEAN 2021(AS ON 31.12.2021)
1.	Name of Officer (in full) KVMARGSAV CHANDRASELAR	3. Present post held (with date) ASSISTANT DIABCTOR (Tech) FSSAI &
2.	Service to which the officer belongs HLL BIOTISCH LIMITED	4. Present Pay 57, 800 (Pay Level - 10) (04.09.202)
5.		6. Date of Birth 25. 11.1983

(0)		Servant	name with details of person(s) from whom acquired.		
(3)	(4)	(5)	(6)	(7)	(8)
	NA	Soft 2	0.01.2022		
		N ₄	No P	N1 20.01.2022	N12 Soft 20.01.2022

Signature

Name KVMARBSAN CHANDRASTAN

Designation ASSISTANT DIRECTOR (Fosh)

Date 20.01, 2022,

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. Includes short term leases also.

3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 4)

All columns should be filled duly typed neatly.

To be submitted in triplicate. 5)

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

The Section Officer, Military Secretary's Branch (MS-3B), Integrated HQ of MOD (Army), DHQ PO, New Delhi – 110011

Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021 (as on 31.12.2021)-reg.

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Lt Col Lejy Jacob John, Director working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Lt Col Lejy Jacob John, Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110002.
- Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 01 Jan 2022

1. Name of Officer (in full) Lt Col Lejy Jacob John

3. Batch: Dec 2000

2. Service to which the Officer belongs **FSSAI**

(on deputation from Indian Army)

4. Present Pay: Level 12A

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Whitefield - Hoskote Rd, Kannamangala, 560067 Bengaluru, Karnataka.	Flat No B07- 1001, Sandeep Vihar, AWHO	Rs 45 lakhs(2015)	Rs 80 lakhs (est)	In own name	Bought with loan taken from Army General Insurance Fund from the Army Welfare Housing Organisation	Rs 2 lakhs (est)	

Signature

Name

CT COL L

Designation

Date

SAN

1.	Name of Officer (in full) Lily Prasad	3. Present post held(with date) CTO since 15 th Jan, 2021				
2.	Service to which the officer belongs FSSAI	4. Present Pay <u>L13</u>				
5.	Date of Appointment 08-12-2020	6. Date of Birth <u>24-04-1971</u>				

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	mortgage, inheritance, gift or otherwise with date of	Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Tronica City, Near Loni, Ghaziabad	Plot No B1/C-153, Tronica City, Ghaziabad	Cost of Land at the time of purchase – 3.6 L Date of Purchase - Jan, 2001 Cost of Construction – 19 L Construction Year - 2012	Not Evaluated	Owned by self	Purchased under the installment scheme of UPSIDC, Ghaziabad	NA	
2. Vaishali, Ghaziabad	UG4 (First Floor), Plot No 116, Sector – 6, Vaishali, Ghaziabad	Cost of flat – 6.8 Lakh Date of Purchase – Dec, 2005	Not Evaluated	Owned by Lily Prasad and Tanmoy Prasad (Husband)	Flat purchased under residential scheme through loan from HDFC Home Loan	NA	

Signature: Lify Prasol

Name: Lily Prasad

Designation: CTO

Date: 28/01/2022

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

1. Name of Officer (in full)___Dr M KANNAN 2.

3. Present post held with Date; Deputy Director(5.5.2014)

Service to which the officer belongs; (General Central Service) DD, FSSAI, SRO, Chennai

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name &	Cost of construction /Acquirement (and year when purchased) including of land in case of	Present Value *	If not in own name, state in whose name held & his/her relationship to	lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from	Income	Remarks
(1)	Buildings (2)	house and year when purchased. (3)		the Govt. Servant	whom acquired.	property	
84, Anna Salai, Erukkancherry, Chennai-	1323 Sq.II	Inherited property	Appx. 24 lakhs	(5)	(6)		
600118.				In the name of M.Velmurugan, M.Kannan	(0)	(7)	(8)
S.No. 88/3B, TS No.6					Inherited from Mother to Sons	NIL	
34, Indra Gandhi Nagar,First	79 sq.mt land						
	79 sq.mt land with building Inherited property		Appx. 30 lakhs	In the name of	Inherited Dec		
ield 45, Municipal 34-35				M.Kannan	Inherited Property through ""BaagaPathiyathaividuthalaipathiram" from Siblings. Vide registration 3644/2016, dtd 20.7.2016 at Purasawalkam sub registrar office,	NIL	

Signature

Name M.KANNAN

Designation: DEPUTY DIRECTOR

Note

* In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1)

The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of 3) the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 5) 6)

All columns should be filled duly typed neatly.

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Mrs. Aradhana Sanjay Nikam, AO, CAO/Pers-1(B), Room No. 21, 'E' Block O/o JS (E & CAO), DHQ PO, New Delhi - 110011

Subject:

Forwarding of Annual Immovable Property Return (IPR) for the year 2021

(as on 31.12.2021)-reg.

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Shri Madan Kumar Jha, Assistant Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

कीर्नि गज्र)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Shri Madan Kumar Jha, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR 2021 (AS ON 01/01/2022)

Present Post held: Assistant Director DOB: 11-11-1971 Name of the Officer (in full): MADAN KUMAR JHA

(on Deputation to FSSAI) (ID-A234063)

Level in Pay Matrix : <u>Level 10</u> Present Pay : <u>Rs 61,300</u> Service : AFHQ CS ; Ministry/Department : FSSAI

Name of district, Sub- division, Taluk and village in which the property is situated	Name and details of property – housing, lands and other building	Cost of construction/ acquirement including land in case of house and year when purchased	Present Value*	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage, inheritance, gift or otherwise, with date of acquisition and name with detail of person/persons from whom acquired	Annual income from the property	Remarks
SHALIMAR GARDEN EXTENSION-II, SAHIBABAD, DISTT GHAZIABAD, UTTAR PRADESH 201005	RESIDENTIAL FLAT (FLAT NO F-4, PLOT NO A-31, AMBIKA PALACE)	Rs 24,90,000/- (18 Jun 2010)	Rs. 39 lakh (approx.)	N.A.	BY PURCHASE, 18 JUN 2010, FROM M/S AMBIKA BUILDERS & PROMOTERS, G-219, PREET VIHAR, DELHI	NIL (SELF OCCUPIED)	Transaction of Immovable Property noted vide CAO/A-2(A) letter No A/47697/ UDC/CAO/A-2(A) dated 20 Feb 2013.

^{1.} *In case where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated.

** Includes short term lease also.

The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, [(now rule 18(1) of the CCS (Conduct) Rules 1964] on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent ot the Government Servant.

The wording "no change" or "no addition" or "as in the previous year" should be avoided and full details provided. 3.

Signature MADAN KUMAR JHA Designation: ASSTT DIRECTOR Office: Recruitment Cell, FSSAI

EMP ID: A234063 Date: 10 Jan 2022

Name of the officer (in full)
 Service to which officer belongs
 MADAN MOHAN KHANTWAL
 Date of appointment: 20-08-2019
 Present pay: PL-10, 67,000/-

3. Present Post held : ASSTT DIR (VIG/HR) 6. Date of birth: 03-09-1969

7. Section where employed : HR DIVISION

7. Section w	here employed	: HK DIVIS	ION			
Name of district, sub-division, Taluk and Village in which the property is situated	Name and details of property Housing Land & other Building	Present value	If not in own name, state in whose name held and his/her relationship to the Govt employee	How acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise, with date of acquisition and name with details of person/persons from whom acquired	Annual income from the property	Remarks
Vill – Ramgarh, Mauja Sheesambara, Pargana- Pachchuwadun, District – Dehradun, Uttarakhand	178.47 Sq Mtr at Khasra No.972, Rakba No. 1921	Rs.3.00 lakh	Own name	Acquired by purchase on 20-06-2011 from: (i) Ms. Saraswati Thapliyal, R/o 48, Hathi Badkalan, District Dehraudn, Uttarakhand; (ii) Ms.Alka Bhatt, R/o 58, Arya Nagar, District Dehraudn, Uttarakhand; and (iii) Ms. Beena Devi, R/o Vill. Mothrowala, District Dehraudn, Uttarakhand;	NIL	

Signature:

Name: Madan Mohan Khantwal Designation: Assistant Director

Date: 04-01-2021

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 31st DEC 2021

Name of Officer (in full):

Manish Nigam

3. Present post held:

Assistant Director, FSSAI

Service to which the Officer belongs:

Armed Forces Headquarters Civil Service Cadre

4. Present Pay:

Level-10 (Basic Pay: Rs. 67,000/-)

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction / Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
Clot No. D. 205	(2)	(3)	(4)	(5)	(6)	(7)	/0\
Flat No. B-205, Apex The Florus Apartment, Plot No. 18/GH-11, Sector-18, Vasundhara, Ghaziabad (Uttar Pradesh)-201012	Residential Flat	Cost of acquirement: Rs. 76,50,216/- Year of purchase: 2015	Rs. 80,00,000/- (approximately)	In the joint name of me and my wife Smt. Archana Nigam	Acquired by purchase through Home Loan received from Nationalized Bank	Nil	(8) Nil

Signature

Name

Manish Nigam

Designation

Assistant Director

Date

03rd January 2022

Note

1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) ** Includes short term leases also.
 3) The declaration form is required

The declaration form is required to be filled in and submitted by every member of Class/ and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in The wording the change of the addition as a six of the services.

4) The wording 'No change or No addition or as in previous year' may be avoided and all details filed up.

5) AIS officers are requested to fill the form in duplicate.

1. Name of officer (in full): DR MANISHA NARAYAN 3. Present Post held: Deputy Director

	ice to which th	ne Officer belongs:	CCS	4. Present Pay	. Level 11		
Name of District Sub Division Taluk and Village or city in which property is situated (full location & postal address	Name & Details of Property, Housing, Lands and other Buildings	Cost of construction/ Acquirement (& year when purchased) including of land in case of house	Present value*	If not in own name, state in whose name held and his/her relationship to the Government Servant	How acquired whether by purchase, lease**/mortgage inheritance, gift or otherwise with date of acquisition and name with details of person(s) from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8
Part-C 1st Hooz, Usha Residency B-130, Sector-C, Mahanagar, Lucknob.	Housing	F 2820000 - Year of Purchase 2011	Es Laus Approx.	Joint Ownship with Mether (Smt. Beena Narayon)	Joint purchase of flat with Mather from Sh. Vyom Vanshney. - Financed by LIC HFL2 partial Contribution by mether.	MIL	

1. *In case there is not possible to assess the value of accurately, the approximate value in relation to present conditions may be indicated.

2. **Includes short term leases also.

Signature: NANISHA NARAYAN Name: DR MANISHA NARAYAN Designation: Deputy Director Date: 13th January, 2022,

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021) Name of Officer (in full) Nagendravath Chiluvuru 3. Present post held (with date) Auintmit Director (Tech.) as on 1. Service to which the officer belongs FSSAI - SRO / VSKP 4. Present Pay Level - 10 2. Date of Appointment 27 | 01 | 2021 5. 6. Date of Birth ______ 11 /08 /190 of District, Sub-Name Cost of construction Present If not in own How acquired, whether Division, Taluk & Village or Annual Remarks Details /Acquirement (and Value * name, state in by purchase, lease**, Income City in which property is Property year when whose name mortgage, inheritance, from situated purchased) including Housing, held & his/her gift or otherwise with (full location property & postal Lands of land in case of relationship to date of acquisition & address) Other house and year when the name with details of Govt. Buildings purchased. Servant person(s) from whom acquired. (4) (5) #10-13, Chiluvuru (PO), Plot: 1300 g.H Plot was inhurited from Duggirala (H).

SBHK 2600 gth grand father.

Countur (D), AP

(Approx.) (on Aruction with Joint home loan with (7) (8) Building combueted on inherited/ anihal plot Duggerala (H), Cuntur (D), AP PIN: 522 330 INR 60 lakh NIL Futher, INR 20 Lake from IDBI Bank & Savings of self & Parents. _2020-2021 Signature/ Name NAGENDRANATH CHILDWRU Designation AUTHORISED OFFICER Note

DPood Safety and Standards Authority of Indian Ministry of Health and Family Welfare

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

Government of India
Branch Office-Visakhapatnam Includes short term leases also. 3)

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

All columns should be filled duly typed neatly. 4)

5) To be submitted in triplicate.

Name of Officer (in full) Navalet 1.

3. Present post held (with date) Assistant Dieclar (Tech)
4. Present Pay 56/00 PL(10)

2. Service to which the officer belongs_

5. Date of Appointment ___ 6. Date of Birth 31/07/1987

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	· · · · · · · · · · · · · · · · · · ·		If not in own name, state in whose name held & his/her relationship to the Govt. Servant	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
- NIL-	-N/L-	- NIL-	-N/L-	-NIL-	-NIL-	-014-	-N/L-

Signature

Designation

Date

Whereb.
Navneet Kaur
Ab (Tech)
04/01/2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

Includes short term leases also.

3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

4) All columns should be filled duly typed neatly.

5) To be submitted in triplicate.

STATEMENT OF IMMOVABLE PROPERTY RETURN AS ON 31.12.2021

1. Name of Officer: Nilesh Kumar Ojha

3. Present post held: Assistant Director

2. Service to which the officer belongs: FSSAI

4. Present Pay :63100/-

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Property Housing, Lands and Other	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.		name, state in whose name held & his/her relationship to	whether by purchase, lease**,		
-1	-2	-3	-4	-5	-6	-7	-8
Gautam Budh Nagar (U.P.) Greater Noida West Tech Zone - 4	Flat No. G-03, T-14 La Residentia Greater Noida West	Rs.29,75,425/- Booked in - 2010 Alloted in - 2016 Registry in- 2018	Rs.48,00,000/- as per registry papers	Jointly held by me and my wife Ms Arati Ojha	Purchase		
					Signature: Nilesh Kuma	L Kumar OV	he

Name : Nilesh Kumar Ojha

Designation: Assitant Director

Date: 04.01.2022

1.	Name of Officer (in full) Nilesh Meidhukor Dhundal.	3. Present post held (with date) Assistant Director (Tech)
_		
		6. Date of Birth 30/06/1965

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Details of Property	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased,	Value *	name, state in whose name held & his/her relationship to	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Income from	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Nil	Mil	N11	Nıl		rJ:1	Nil	N.1

Signature

Designation

Date

Bircelm (Pech)

20)011011

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1) + 2) **

Includes short term leases also.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. All columns should be filled duly typed neatly. 3)

4)

To be submitted in triplicate.

Name of Officer (in full) Ninnal Francis 1.

3. Present post held (with date) Dy. Manager (12-08-2021)

Service to which the officer belongs F53AI 2.

4. Present Pay 25.56,100/

Date of Appointment 12-08-2021 5.

6. Date of Birth 28-04-1986

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Details of	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Value *	name, state in whose name held & his/her relationship to	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Income from	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Flet NO 19D Fetnorest, stedium Link Road kalvan - 82218 kanayanmon Taluk Poonithoo Village Emakulam Dist	Flat NO.19D Refronest Stoclium Link Road Kaloon Enrakulom	RS.75 Laters acquired on	RS: 80 Cally	Joint rame Remya Babu (Spause)	prochose gan Toc45 Ud.		Housing Lean of RS Solath Brown Bank of India

Name Ninunal Francis
Designation Dy Maragen

Date 24/01/2022

Note

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)
- All columns should be filled duly typed neatly. 4)
- To be submitted in triplicate. 5)

STATEMENT OF IMMOVABLE PROPERTY RETURN AS ON 01.01.2022

1. Name of Officer (in full): Perumal Karthikeyan

3. Present post held: Joint Director

2. Service to which the officer belongs: __Government____

4. Present Pay: Pay level 12

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
6/61, Sector-6, Vaishali, Ghaziabad, U.P. 201010	LIG, flat.	4,65,000/-	20,00,000/-	Own Name	SBI Loan Rs. 4,65,000/- Date:23.08.2004 Ms. Durgesh Misra, PVT Builder.	-	_
6/90, Sector-6, Vaishali, Ghaziabad, U.P. 201010	MIG, flat	26,00,000	35,00,000/-	Own Name	HDFC Loan Rs. 17,00,000 Date: 04.08.2010 Mr. Kulbhusan, PVT Builder.		-

Signature:

Name: P. Karthikeyan

Designation: Deputy Director

Date:

Note

1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) ** Includes short term leases also.

The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.

4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

5) AIS officers are requested to fill the form in duplicate.

6) All columns should be filled duly typed neatly.

STATEMENT OF IMMOVABLE PROPERTY SINCE APPOINTMENT TILL THE YEAR OF ASSESSMENT(As on 31.12.2021)

1. Name of the officer (in full and service to which he/she belongs)

(5) PERIYAKULAM SUB DIVISION & TALUK

MAHATHMA GANDHI STREET

VADAKARA! VILLAGE, THENI DIST.

: P. MUTHUMARAN

2. Present Post held

3. Present pay 4. Date of Birth : DIRECTOR, FSSAI, SOUTHERN REGION,

ON DEPUTATION FROM FCI

INHERITANCE

: Rs. 1,34,500/- (Basic Pay at Level 13 of CDA Scales)

: 07.05.1970

Name of distt., sub- Divn., Taluk and village in which property is situated	Name & details of Property* Housing & other* Present Building/Land Value	In case owned/acquired Or inherited in the name of dependant/blood relation indiate his/her relationship with the Govt. Servant %	How acquired whether by purchase, lease, mortgage, inheritance, gift or otherwise date of acquisition and name with details of person from whom acquired	Annual income from the property	Remarks	
Ancestral Property (1) PERIYAKULAM SUB DIVISION & TALUK KEELA VADAKARAI VILLAGE, THENI DIST TAMILNADU	(1) Residential House (Parents Live)	25% Share (from Paternal Grand Father)	INHERITANCE	NIL	No change since joining in FCI in 24.04.2010	
(2) AS ABOVE	(2) MANGO ORCHARD 2.05 acres	- As above -	INHERITANCE	Rs. 1 Lakh in total depending on season		
(3) MAHABOOB NAGAR DISTRICT & TALUK as well as DIVISION, KONDUGURU MONDAL MAHADEVPUR VILLAGE	(3) Housing Plot No. 338 & 339 Acquired from developers M/s. City Heights Homes & Resorts Pvt. Ltd., Hyderabad, measuring 200 Sq.yards each of DECCAN HEIGHTS LAYOUT Rs. 1,60,000/- value in total	100% Share	Purchased in self's name in the year 2013 with prior approval of Employer	NIL	Purchased with prior intimation and approval o	
(4) SHOLINGANALLUR SUB DIV. PALLIKARANAI VILLAGE, KANCHIPURAM DIST.	(4) Plot no. 4 & 5, measuring 1250 Sq.ft. each in Sy.No. 9, Ram Nagar South Extension	Acquired in the name of self	Plot No. 5 through HDFC Bank Loan in the year 2014, and Plot No. 4 through HDFC loan and disposal of Flat at B- 175, 2nd Floor, BRIJ VIHAR, GAZIABAD, UP in the year 2017	year 2014, and Plot No. 4 through FC loan and disposal of Flat at B- , 2nd Floor, BRIJ VIHAR,		
Ancestral Property (5) PERIVAKULAM SUB DIVISION & TALUK	(5) Plot No. 67 & 67/1, measuring 761 Sq.ft				Prior intimation submitted to employer and post transaction	

50% share

50% notional share - sharing with brother. Rs.

8,50,000/-

(P.MUTHUMARAN) DIRECTOR, RO, CHENNAI 10.01.2022

approval.

details also furnished; awaiting

NIL

1. Name of Officer (in full): Pankaj Gera

2. Service to which the officer belong: Labour Bureau, Chandigarh

5. Date of Appointment: 09.01.2001

3. Present post held (with date): Investigator Grade II(09.01.2001)

4. Present Pay: Rs. 73200/-

6.Date of Birth: 11.05.1976

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Housing, Lands and	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
H.No. 1360 FFm Type D, Housing Board Colony, Bhadurgarh, Dist. Jhajjar, Haryana	Flat	Rs. 14.5 Lacs	Rs/20 Lacs (Approx)	Smt. Jyoti Khattar, Wife	Allotted by Housing Board Haryana in draw of lots in 2006	NIL	Possession was given in 2010 by Housing Board Haryana on hire purchase basis.
H. No. 99, Pocket C-3, DDA MIG Flats, Keshav Puram, Delhi-110035	Flat	Rs. 92.5 Lacs	Rs. 92.5 Lacs	Jointly owned with Smt. Jyoti Khattar, Wife	Purchased in re-sale from Shri Narender on 18.07.2017.	NIL	Purchased by taking Loan from SBI. Withdrawl was also taken by my wife from her GPF account.

Name: Pankaj Gera

Designation: Investigator Gr.II

(presently on deputation as Assistant Director)

Date: 06.01.2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

Includes short term leases also.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

All columns should be filled duly typed neatly 4)

To be submitted in triplicate 5)

1.	Name of Officer (in full) PANKAT KUMAR MEENA	3. Present post held (with date) ASSISTANT DIRECTOR (TECHNICAL)
2.	Service to which the officer belongs	4. Present Pay 5400 - (Level -10)
5.	Date of Appointment 25-01-2021 (A)N)	6. Date of Birth 24-08-1987

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Details of Property Housing, Lands and Other Buildings	/Acquirement (and year when purchased) including	Value *	name, state in whose name held & his/her	gift or otherwise with date of acquisition &	Income from	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
-NEL -							

Signature dankag

Name PANKAT KUMAR MEENA

Designation ASSISTANT DERECTOR (TECHNICAL)

Date 28-01-2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) ** Includes short term leases also.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

4) All columns should be filled duly typed neatly.

5) To be submitted in triplicate.

1. Name of Officer (in full):Partha Das Mohapatra

_3. Present Post held (with date): Deputy Director (as on 31.12.2021

2. Service to which the Officer belongs:

Tea Board

4. Present Pay: <u>74000</u>

5. Date of Appointment: 24.06.2019

5. Date of Birth: 09.05.1988

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property, Housing, Lands and Other Buildings	Cost of construction/Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease **, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Flat D3, Balarampur Enclave, Saheed Nagar, Bhubaneswar, dist- khordha, State – Odisha -751019	Flat (2 BHK)	62, 50,000/-	65,00,000/-	Not Applicable	Through Bank housing Loan	NIL	NIL

Signature: Paqueta Das monapatre
Name: Parthe Das monapatre
Designation: Deputy Director
Date: 201412022

Immovable Property Return for Year: 2021

Employee Code	18031971PARV	Employee Name	PARVEEN JARGAR
Designation	UNDER SECRETARY	Cadre Unit	***DEPUTATION***
Sub Cadre Unit	***DEPUTATION***	IPR Year	2021
Pay Including G.P.	27050	CSL No.	6994

Details of Property

Property Address	Property Type	Area of Property	Cost of Constructio n/Acquirem ent (Rs.)	Year of Purchase	Extent of Interest/S hare	Present Property Value (Approx.)	Property Ownership
216, Akashwani Residential Colony Ghaziabad Ghaziabad UTTAR PRADESH 0	PLOTS	66.88 sq.meter	350000	2008	0	1000000	SELF
1074 Delhi Northwest DELHI 110035	HOUSING	Tri Nagar	500000	2018	100	5500000	SELF
216, Akashwani Residential Colony Ghaziabad Ghaziabad UTTAR PRADESH 0	PLOTS	66.88 sq.meter	350000	2008	0	1000000	SELF
1074 Delhi Northwest DELHI 110035	HOUSING	Tri Nagar	500000	2018	100	5500000	SELF
216, Akashwani Residential Colony Ghaziabad Ghaziabad UTTAR PRADESH 0	PLOTS	66.88 sq.meter	350000	2008	0	1000000	SELF
1074 Delhi Northwest DELHI 110035	HOUSING	Tri Nagar	500000	2018	100	5500000	SELF

How Acquired

Property Address	Mode of Acquiring	Date of Acquisition	Name of person from whom acquired	Address of person from whom acquired	Total annual income from the property	Remarks
216, Akashwani Residential Colony Ghaziabad Ghaziabad UTTAR PRADESH 0	Purchase	07/07/200 8	Veena Gandotra	B 19, Sector 12, Noida	0	
1074 Delhi Northwest DELHI 110035	Gift	27/11/201 8	Kasturi Devi Mother	1074, Tri Nagar Delhi 110035	0	Parental House gifted by Mother
216, Akashwani Residential Colony Ghaziabad Ghaziabad UTTAR PRADESH 0	Purchase	07/07/200 8	Veena Gandotra	B 19, Sector 12, Noida	0	
1074 Delhi Northwest DELHI 110035	Gift	27/11/201 8	Kasturi Devi Mother	1074, Tri Nagar Delhi 110035	0	Parental House gifted by Mother
216, Akashwani Residential Colony Ghaziabad Ghaziabad UTTAR PRADESH 0	Purchase	07/07/200 8	Veena Gandotra	B 19, Sector 12, Noida	0	
1074 Delhi Northwest DELHI 110035	Gift	27/11/201 8	Kasturi Devi Mother	1074, Tri Nagar Delhi 110035	0	Parental House gifted by/Mother

Date of OnlineSubmission:	03-01-2022
Date of OnlineSubinission.	00-01-2022

Date:....

Signature:

Parvier Jangar

1.	Name of Officer (in full) PAYEL HAJ7	3. Present post held (with date) MINTANT DIRECTOR (TECHNICAL) (14/0/2021
2.	Service to which the officer belongsFSS &7	4. Present Pay 56100 (Level 10)
5.	Date of Appointment (4/01/202)	6. Date of Birth 68 FEB 1990

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt.	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
DIST: PASCHIM BARDHAMAN MOUZA - KANYAPUR	LAND (LR PLOT - S21)	YEOR-2019	6,60,001	IN OWN	PURCHASE	NIL	Present value nok Known.

Signature Payel Maji

Name PRYEL MATI

Designation Assistant Director (TECH)

Date 31/01/2022

Note

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

All columns should be filled duly typed neatly. 4)

To be submitted in triplicate.

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. Includes short term leases also. 2)

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Ms. Aradhana S Nikam, AO, CAO/P-1(B), Room No. 21, 'E' Block O/o (E & CAO), DHQ PO, New Delhi-110011

Subject:

Forwarding of Annual Immovable Property Return (IPR) for the year 2021 (as on 31.12.2021)-reg.

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Shri Prabhat Kumar Mishra, Assistant Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Shri Prabhat Kumar Mishra, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

Statement of Immovable Property Return for the year ending December 2021 (as on 31.12.2021)

1. Name of Officer (In Full): PRABHAT KUMAR MISHRA.

3. Present post held: ASSISTANT DIRECTOR (on deputation in FSSAI)

2. Service to which the Officer belongs: <u>AFHQ CIVIL SERVICES</u>.

4. Present Pay: Rs. 67000/-Basic + Allowances

Name of District sub- division, Taluk and Village in which the property is situated	Name and details of property housing lands and other buildings	Cost of construction / acquirement (and year when purchased) including of land in case of house and year when purchased	*Present Value	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired	Annual income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
(i) Shalimar Garden, Extn2, Sahibabad, Ghaziabad (UP)	L.I. G. Flat at C-61/L-1, Shalimar Garden, Extn2, Sahibabad, Ghaziabad(UP)	Rs. 4.40/- lacs., Year-2003	Approx. value Rs 18 lacs.	NA	By purchase from M/s J.D. P Construction Pvt. Ltd. in the Year 2003	Nil	NA
(i) Shalimar Garden, Extn2, Sahibabad, Ghaziabad (UP)	M.I. G. Flat at A- 179/204, Shalimar Garden, Extn2, Sahibabad, Ghaziabad(UP)	Rs. 18/- lacs., Year-2009	Approx. value Rs 27 lacs.	NA	By purchase from M/s Tushar Construction. in the Year 2009	Nil	NA

Signature

Name: Prabhat Kumar Mishra Designation: Assistant Director

Date: 27.01.2022

Note:

- 1. * In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- 2. ** Includes short term lease also.
- 3. The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules 1955, [now rule 18(1) of the CSS (Conduct) Rule, 1964] on the fist appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage either in his own name or in the name of any members of his family or in the name of any other person dependent on government servant.
- 4. The wording 'No change' or 'No addition' or 'as in the previous year' may be avoided and all details filled up.
- 5. AIS Officers are requested to fill the form in duplicate.
- 6. All columns should be filled duly typed neatly.

Name of Officer (in full) Pradeels Kumar Jain

Service to which the officer belongs AFHO Gini Service 2.

5. Date of Appointment 26-02.1993

3. Present post held (with date) Assistant Director (on deputation)
4. Present Pay Re 63 (vo) (Pay (evel-10) by 01. 10. 2019

6. Date of Birth ____ 28.11.1910

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Details of		Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Sector-1, Greater Noide (West) Dist. Gaufam Buch Magan, UP-201306	Flat (Size 10 9059 Ho. B-1009 Aco city Sector-1	Rs. 38.90 (alch 67) m 67/2017	Rs. 45/= (akho (Approx)	Joint Name (sept & wrfe)	Directly punchased from builder in June, 2017		

Name Pracises Ruman Jain
Designation Asset Director (or dep)

Date 11-01-2024

Note

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1)
- Includes short term leases also. 2)
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)
- 4) All columns should be filled duly typed neatly.
- To be submitted in triplicate. 5)

Name of Officer (in full)- PRAFUL RANJAN 1.

- 3. Present post held DEPUTY DIRECTOR
- Service to which the officer belongs FSSAI Administrative and Finance Cadre 2.
- 4. Present Pay Pay Level -11 (6)

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Details of Property Housing,	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt.		Annual Income from property	Remarks
(1) Ghaziabad, Rajnagar Extension, Uttar Pradesh, PIN-201017	(2) UNINAV HEIGHTS, Flat No. D-1107	Rs.49,60000/- (Forty Nin Lakh and Sixty Thousand) Year-2019	(4) Rs,55,00000/- (Fifty Thousand)	Jointly in my own and my spouse (Shweta Rani) name.	Purchased from Uninav Developers Pvt. Ltd.	Nil	- (8)

Name -PRAFUL RANJAN **Designation-DEPUTY DIRECTOR** Date-28.01.2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1)

Includes short term leases also. 2)

- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter 3) at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 4)

AIS officers are requested to fill the form in duplicate. 5)

All columns should be filled duly typed neatly.

File No. A-12011/2/2018-FSSAI(Admin) — 18 27 Food Safety and Standards Authority of India Ministry of Health and Family Welfare Benfish Tower, 6th Floor, 31 G.N. Block, Sc-5, Salt Lake, Kolkata-700091

Date: - 17.01.2022

To, The Deputy Director (HR), Food Safety and Standards Authority of India, FDA Bhawan, Kotla Road, New Delhi – 110002

Sub:- Submission of Immovable Property Return(IPR) for the Year-2021

Sir,

This is in reference to your OM No-34011/1/2021-HR-FSSAI dated 27.12.2021 regarding subject mentioned above.

The IPR in respect of Col. Pramod Dahitule, Regional Director is enclosed herewith for your perusal please.

Yours faithfully

Surreysh Krisshnan

Deputy Director FSSAI-Kolkata

Name of Officer (in full): COL DAHITULE PRAMOD SHAHAJI 1.

Present post held: Regional Director Eastern Region

Service to which the Officer belongs: Food Safety And Standards Authority of India (On Deputation) 5. Present Pay: Rs 1,97,600/- Basic Pay 2.

3. Date of appointment: 13 August 2019 6. Date of birth: 24th Nov 1971

Di Vii wh sit	ame of District Sub- vision , Taluk & Ilage or City in nich property is tuated (full location postal address)	Name & details of Property Housing, Lands and Other Buildings	Cost of construction / Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present value	If not in own name, state in whose name held & his/her relationship to the Govt Servant.	If not acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person (s) from whom acquired.	Annual Income from property	Remarks
	1	2	3	4	5	6	7	8
			_	MIL				

कर्नल प्रमोद दाहितुले Col Pramod Dahitule निदेशक, एफ एस एस ए आई Director, FSSAI

Signature:

Name: Col Dahitule Pramod Shahaji Designation: Regional Director ER

Dated: 14 Jan 2022

Note

पूर्वी तथा उत्तर पूर्वी क्षेत्र, कोलकाता

1. In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

Includes short term leases also.

- - - 3. The declaration form is required to be filled in and submitted by every member of Class Land Class II (Group A and Group B) services under rule 15(3) of the Dentral Civil Services (Conduct) Rules: 1955, (now rule 18(1) of the CGS (Conduct) Rules: 1964) pomtne first appointment to the Service and thereafter at the the control of interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (एचआर डिवीजन) एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Commissioner of Food Safety and Principal Secretory Department of Food Safety And Drug Administration, 9, Jagat Narain Road Lucknow, Uttar Pradesh.- 226018

Subject:

Forwarding of Annual Immovable Property Return (IPR) for the year 2021 (as on 31.12.2021)-reg.

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Smt. Prasansa Singh, Assistant Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Smt. Prasansa Singh, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

- Name of Officer (in full) PRASANSA SINGH
- Service to which the officer belongs FSDA, Govt. of U.P. 2.
- Date of Appointment 11.04.2016 5.

- 3. Present post held (with date) <u>FISSistant Director (Tech.)</u> w.e.f 17th
 4. Present Pay <u>Pay level 10 (Rs. 56100 -177506)</u> Aug 2021
- 4. Present Pay Pay level 10 (Rs. 56100 177506)
- 6. Date of Birth 24.07.1990

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.		If not in own name, state in whose name held & his/her relationship to the Govt. Servant	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
	LNIL-						

Signature

Name PRASANSA SINGH

Designation AD (Tech.)

Date 31.01-2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1) 2) ** Includes short term leases also.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

All columns should be filled duly typed neatly. 4)

To be submitted in triplicate. 51

1.	Name of Officer (in full) Reeti	3. Present post held (with date) Assistant Director (Tuhi)
2.	Service to which the officer belongs	4. Present Pay Pay level 10
5.	Date of Appointment 18 08 2021	6. Date of Birth 12/05/1991

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt.		Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NIL	AIL	NIL	NIL	NIL	MIL	NLL	MIL
		9					

Signature Souls'

Name Preeti

Designation AD (Ach)

Date 24(0) 1022

Note

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1) *
- Includes short term leases also. 2)
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)
- All columns should be filled duly typed neatly. 4)
- To be submitted in triplicate. 5)



STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 01st January 2022

1. Name of Officer (in full) : Ms. Pritee Chaudhary

2. Service to which the Officer belongs : IRS-CBEC

3. Cadre & Batch : CENTRAL SERVICES - 2006

4. Present Pay : 134500

SL NO.	Name of Khasra No., Village/City, Taluk, Sub- Division, District in which property is situated (full location & postal address)	Name & Details of Property (Description)	Cost of construction/Acq uirement (and year when purchased) including of land in case of house	Present value*	If not in own name, state in whose name held and his/ her relationship to the Govt. Servant	How acquired whether by purchase, lease**, mortgage inheritance, gift or otherwise with date of acquisition and name with details of person(s) from whom acquired.	Annual income from property	Remarks
1	2	3	4	5	6	7	8	9
1	MAHARASHTRA, Nashik, Adgaon, Nashik, adgaon, Khasara no. 1420, Adgaon 422003	Land, Agricultural Land	25,68,300, 2012	7000000	No, Rajiv Jain IPS, Husband, Husband being a Govt Servant declared by him as well in IPR	Purchase, RamBhau Madhukar Jadhav - 20/06/2012	nil	1. Rs. 8,80,000 paid through savings of Salary of Husband Sh. Rajiv jain, IPS 2.Rs. 6,16,040 paid from savings of my salary as interest free loan to Husband 3. Rs. 5,70,000 paid through retrieval of invested money from MPMCHS, Lohegaon, Pune (Sum taken as interest free loan by my Husband from me; Amount comes from the savings of my

SL NO.	Name of Khasra No., Village/City, Taluk, Sub- Division, District in which property is situated (full location & postal address)	Name & Details of Property (Description)	Cost of construction/Acq uirement (and year when purchased) including of land in case of house	Present value*	If not in own name, state in whose name held and his/ her relationship to the Govt. Servant		Annual income from property	Remarks
1	2	3	4	5	6	7	8	9
								salary Account) 4. Rs. 5,50,000 paid by the sale of Streedhan as interest free loan to my Husband All payment made through Cheques 5. land use alteration in Distt. plan in 2017-18

3012

Ms. Pritee Chaudhary

Signature

ADDITIONAL COMMISSIONER

NOTES:

Date:

1) * In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) ** Includes short term leases also.

05-01-2022

3) The declaration form is required to be filled in and submitted by every member of Class I and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government Servant.

Signatura Note National Addition or As in previous year' may be avoided and all details filled up.

ted to fill the form in duplicate.

Digitally signed by Ms. Pritee Chaudhary Date: 2022.01.05 12:10:58 IST

1.	Name of Officer (in full) PRITHA GHOJH	3. Present post held(with date) DEPVTY D IRECTOR
2.	Service to which the officer belongs	4. Present Pay (Net) 1,14,551 / - 0M
5.	Date of Appointment	6. Date of Birth 22-09-80

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NIL	NIL	NIL	NA	NA	НД	NA	NIL
					Signature	No construction	

Signature

Name Prina Gum
Designation Deputy Director
Date 31/01/21

Note

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly. 4)
- 5) To be submitted in triplicate.

प्रथम नियुक्ति के समय से वर्तमान वर्ष (2021) तक स्थायी संपत्ति का विवरण STATEMENT OF IMMOVABLE PROPERTY SINCE APPOINTMENT TILL THE YEAR (2021) OF ASSESSMENT

1. अधिकारी का नाम (पूरा नाम लिखें तथा वह किस सेवा से संबंध है यह भी बताएं) Name of the officer (in full and service to which he/she belongs)

Mr. PUSHP VANAM

(किस सेवा से संबंध है)

FCI

(Service to which Officer belongs)

2. वर्तमान पद

ASSISTANT GENERAL MANAGER QC

Present post held

3. वर्तमान वेतन

Present pay

4. जन्मतिथि

Date of Birth

01/10/1979

क्रम संख्या S.No.	जहां संपत्ति स्थित है उस जिला , सब डिवीजन,तालुका और गाँव का नाम Name of District, sub- Division, Taluk and Village in which property is situated.	मकान तथा अन्य*भवन भूमि का वर्तमान मूल्य Name % details of Property* Housing & others* Present Building/land Value	आश्रित/रक्त संबंधी के नाम मे प्राप्त/अर्जित या उत्तराधिकार मे प्राप्त संपत्ति के मामले मे सरकारी कर्मचारी के साथ उसका संबंध बताएं % In case owned/acquired Or Dependent/Blood relation indicate his //her relationship with the Govt. Servant%	खरीद लिज़, बंधक उत्तराधिकार, उफर अथवा अन्यथा अधिग्रहण की तारीख और ब्यौरे सहित उस व्यक्ति का नाम बताएं जिससे अधिग्रहण की How a acquired whether by purchase, lease, mortgage, inheritance, gifts or otherwisedate of acquisition and name with details of person from whom	संपत्ति से होने वाली वार्षिक आय। Annual Income from the property.	टिप्पणी Remarks
	HARYANA, REWARI, Rewari, Dahina, Mandola, VPO	Land, Ancestral	Yes, Joint, VIKAS KUMAR, Brother,	acquired @. Inheritance, UDEBHAN, UDEBHAN S/o Nirbhay		A a a a strail Dropporty
1	•	Agricuture land 1crore	· ·	Singh VPO MANDOLA Rewari	30000	Ancestral Property

1	123103					
2	HARYANA, GURGAON, Gurgaon Haryana, 1235 sector 9a Gurgaon , 122001	House 17500000	Yes, Joint, ALKA YADAV, Wife	Purchase, Satish Kr Yadav, Satish Kr Yadav , Rohtak	nil being used for residence purpose	nil

टिप्पणी- भारतीय खाद्य निगम (कर्मचारी व्रन्द) विनियमों के विनियम 48 के अंतर्गत सेवा में प्रथम नियुक्ति से समय निगम के प्रत्येक कर्मचारी के लिए फार्म का भरा जान और प्रस्तुत करना आवश्यक है। इसके बाद प्रत्येक बारह महीने के अंतराल के बाद इसे प्रस्तुत किया जाये। इसमे ऐसे सभी प्रकार की स्थायी संपत्ति का पूरा ब्योरा दिया जाये जो कि अपने स्वागित्व कि है, अधिग्रहित है अथवा उत्तराधिकार में प्राप्त हुई है अथवा उसके द्वारा लिज़ अथवा बंधक की गई है अपने नाम में अथवा अपने परिवार के किसी सदस्य के नाम में अथवा किसी अन्य व्यक्ति की नाम में।

NOTE: - The declaration form is required to be filled in and submitted by every employee of the Corporation under regulation 48 of the Food Corporation of India Staff Regulations on first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person.

तारीख Date:

27/01/2022

हस्ताक्षर Signature:

Mr. PUSHP VANAM

SH045187C

FCI- REGIONAL OFFICE

(CHATTISGARH)

* यदि परिशुद्ध मूल्य का अंकलन संभव है तो मौजूदा स्थिति में अनुमानित मूल्य का उल्लेख करें।

* In cases where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated. % जो लागू न हो उसे काट दे।

%In applicable clause to be struck out.

@अल्पावधि लिज़ भी शामिल है।

@ Includes short term lease also.

Signature Not Verified

Digitally signed by Mr PUSHP VANAM Date: 2022.01.27 5:34:52 IST

Name of Officer (in full): Pushpinder Jeet Kaur

3. Present post held Deputy Director

Service to which the officer belongs - Technical

4. Present Pay - 63100/-

	o which the officer belong	r — — — — — — — — — — — — — — — — — — —	Present Pay - 6		How acquired, whether	Annual	Remarks
Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Income from property	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Amrapali Smart City Developers, GH-02, Sector- 4, Noida Extension/Greater Noida. Gautam Budh Nagar (U.P)	Amrapali Smart City Developers, M7-1006, GH-02, Sector- 4, Noida Extension/Greater Noida. GautamBudh Nagar (U.P)	Flat booked in 2010 @ 18 Lacs	18 Lacs	Self & Spouse(Narinder Singh)	Possession not yet acquired Booked through Amrapali Group Corporate tower C-56/40, Sector -62, Noida- 201301	NIL (Under Construction)	(Under Construction) Booked by taking loan from LIC HFL, Noida
Plot number- 64 Old Dashmesh Nagar Near Kaki Pind Jalandhar (Pb.)	House no. 64 Old Dashmesh Nagar, PO Dakoha, Near Kaki pind Rama Mandi 144023 Jalandhar, Punjab	Plot Purchased & House Constructed in June 2015 @ 38Lacs	38 Lacs	Self & Spouse(Narinder Singh)	Purchased from Shri Kewal Chand Paul House Number- 76, Old Dashmesh Nagar PO Dakoha, Rama Mandi 144023, Jalandhar Punjab	Nil (Self Occupied)	Purchased by taking housing loan from Bank of India, Jalandhar(Pb.)
C-804, Prateek Laurel, Sector-120, Noida. Gautam Budh Nagar (U.P)-201304	C-804, Prateek Laurel Sector-120, Plot No. GH01 Noida-201301	Flat purchased in 2021 @ 73.5 Lacs	73.5 Lacs	Self & Spouse(Narinder Singh)	Purchased in re-sale from Smt. Renu Chaturvedi W/o Shri Dhananjay Chaturvedi R/o Q-456, SECTOR-21Noida, Gautam Budh Nagar (U.P)-201304 on 30.01.2021	Nil (Self Occupied)	Purchased by taking loan from HDFC bank and some personal savings.

Signature

Name Prohinder Jeet kouer
Designation
Date 2/1/2022

Name of Officer (in full) Dor. Rohw Washad pande 1.

3. Present post held (with date) Assistant Director

Service to which the officer belongs Mahanashtan A. 11.D 4. Present Pay 73,900/-2.

Date of Appointment on Deputation since 30/7/20206. Date of Birth 13/03/1982 5.

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	mortgage, inheritance, gift or otherwise with date of acquisition &	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Flot No 404, Princess Gover Apartment Have on Nagari Rejnandgaon Chhatrisgash.	flot No 404 Brincess Coronog Aportment	Rs 22,00,000/	Rc Io,00,000)	Loife:- Sweeta Singh	Punchase	- N.I -	-N.A

Signature

Name

Designation Dr. Rahyl Warhado A.D. (Trechnical) Date 29, 04, 2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1)

Includes short term leases also. 2)

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

All columns should be filled duly typed neatly. 4)

To be submitted in triplicate.

F.No. Misc./ED(HR)/FSSAI/2022

Please find enclosed a statement of Immovable Property Return in respect of undersigned as on 1st January, 2022.

It is requested that the same may please be taken on record and forwarded to my Cadre Controlling Authority at the following address:

Under Secretary, IIS A Wing, Shastri Bhawan New Delhi – 110001.

> (Rajeev Kumar Jain) Executive Director 28th January 2022

DD(HR)

- Name of Officer (in full)- RAJEEV KUMAR JAIN (IRLA 13845) 1.
- 2. Service to which the officer belongs - Indian Information Service

- 3. Present post held EXECUTIVE DIRECTO
- 4. Present Pay Pay Level 15

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Other Buildings	year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt.	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom	Annual Income from property
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1. A-299, Sector46 NOIDA Dist-Gautam Budh Nagar (U.P.)	House construe on Plot size 250 sqm.	ted Land cost-Rs 9 la cost of construction Ground Floor - Rs 21 l 1st 2 2nd Floor - under construction	ph Rs 160 labh n labh	own name	Land allotted by NOIDA Anthonity on lease for 99 years	NIL
2. House No 543 (Earlier No 308) Gandhiragan Lalitforn (U.P.)	House constru on plut siz 4 April 225 Sq.m	eted e Purchased in 1981	Rs 20 labl	Jointly with younger brother	Purchased in 1981 (financed by fither)	MIL

Signature

Name -RAJEEV KUMAR JAIN **Designation-EXECUTIVE DIRECTOR** Date-28.01.2022

Note

Includes short term leases also.

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 2)

1. Name of Officer (in full) **Rakesh_Kumar**

3. Present post held (with date) Director

2. Service to which the officer belongs **FSSAI**

4. Present Pay Rs. 123100 (Level 13)

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
House No	Contracted	Plain Plot acquired in	Present value	Shared ownership	Purchased through a	NIL	Self-
Pocket- C	house of	2011-12	approx.	with spouse.	broker from an individual		occupied
Sector- 12A	100sq. yard	Purchased Price-	Rs.1.25Cr		with personal savings and		
Gurugram	ACTION TO CARLO BORRER ST	Rs.20 lakh			Rs.10 lakh loan from LIC		
Pin-122001		Constructed in 2014-			housing finance company.		1
		15			,	8 Jan	100)

Signature

TO THE THIR / RAKESH KUMAF

निदेशक / Director

भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण Name Food Safety and Standards Authority of India

(स्वास्थ्य एवं परिवार कल्याण मंत्रालय) (Ministry of Health & Family Welfare)

Designation

भारत सरकार/Government of India एफ.डी.ए. भवन, कोटला रोड, नई दिल्ली-110002

Date FDA Bhavan, Kotla Road, New Delhi-110002

Note

1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) ** Includes short term leases also.

3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

4) All columns should be filled duly typed neatly.

5) To be submitted in triplicate.

1.	Name of Officer (in full) RAKESH TALURU	3. Present post held(with date) Assistant Director (25.01.2021)
2.	Service to which the officer belongs FSSAI	4. Present Pay Level 10 - 56,100
5.	Date of Appointment 25.01.2021	6. Date of Birth14.06.1989

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.		If not in own name, state in whose name held & his/her relationship to the Govt.	date of acquisition &	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Nil	Nil	Nil	Nil	Nil	Nil	Nil	No immovable property

Signature

Name

Rakesh Taluru

Designation Assistant Director

Date 24.01.2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

Includes short term leases also.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

All columns should be filled duly typed neatly.

To be submitted in triplicate.

		Showasterra P. A.C.			ndate) AD (Tech) Sin	100 1	
		Government (FSSA			(Level-10)		
5. Date of Appointmen	nt [2] 1 2	20	6. 1	Date of Birth	05/1989		
Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	year when purchased) including	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt.	by purchase, lease**, mortgage, inheritance,	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8) Hame
(1) village pasonda Tehril & Dirth. Chaziahad	oog.	SI lakh (afifron.	1 40 Jakh	Self &	Bowles 3	1	loan
Tehril & Distl.	Kardam - B	Turchased in	(orphoson)	Sjone	M. K. Poure Bd. Hd	Nul	from SBI
Chaziahad	shalimore	2017			Realteen William		Kankana
	city						Breme
					Signatur	e Rating	
					Nam	ie Ratna	Showand
					Designation	on Assiste	not Direct
					Da	te 13/01/	2022
Note					Da	(3(-3)	
	assible to access	the value accurately, the	approximate val	ue in relation to pres	ent conditions may be indicate	ted.	
0) ** 1 1 1 + 1	accor alco	on' or 'as in previous year					

1.	Name of Officer (in full) RAVINDER KUMAR NARULA	3. Present post held (with date) ASSISTANT DILECTOR 4. Present Pay = 631001-
2.	Service to which the officer belongs AFHQ CIVIL SERVICES	4. Present Pay £ 631001-
5.	Date of Appointment 15.10.1995	6. Date of Birth 30.11 · 1975

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.		If not in own name, state in whose name held & his/her relationship to the Govt. Servant	gift or otherwise with date of acquisition &	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
				NI L			

Name Ravinder Kumar Normal Designation Assistent Director Date 19.01.2022

Note

1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) ** Includes short term leases also.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

4) All columns should be filled duly typed neatly.

5) To be submitted in triplicate.

Name of Officer (in full) Ravinder Kumar 3.

- Present post held Assistant Director (on Deputation) 3.
- Service to which the officer belongs AFHO Civil Service (MOD) 4.
- Present Pay Rs. 67,000/- in PB-10

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address) Name & Det Property Ho Lands and O Buildings	using, Construction /	Present Value*	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from properly	Remarks
(1)	(3)	(4)	(5)	(6)	(7)	(8)
BA/75-B, LIG DDA FLATS, JANAKPURI, NEW DELHI-110058		Approx. Rs 50 Lakbs in Mkt.	Own Name	Direct purchase from owner Smt. Rukmani Devi W/o late Sh. S.N. Prasad in Dec-1999	NIL	NIL

Signature

Name

Designation

Date

RAVINDER KUMAR

Assistant Director

06.01.2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 7)
- ** Includes short term leases also. 8)
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central 9) Civil Services (Conduct) Rules, 1955, (now rule 18 (1) of the CCS(conduct) Rules, 1964) on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, wither in his own name or in the name of any member of his family or I the name of any other person dependent on Government servant.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up. 10)
- AIS officers are requested to fill the form in duplicate. 11)
- All columns should be filled duly typed nearly. (2)

- Name of Officer (in full) REMYA KUMAR
 Service to which the officer belongs AFHQ Cadre
- 3. Present post held (with date) Assistant Director (on dept)

 4. Present Pay Rs 63100
- 5. Date of Appointment 20 Oct 2010
- 6. Date of Birth 29 06 1985

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Value *	If not in own name, state in whose name held & his/her relationship to the Govt.	mortgage, inheritance, gift or otherwise with date of acquisition &	from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
	- N1				111		

Signature

lame

enya K Kuma

Designation

Asset Dir (PSSAI

Date 05/01/2022

Note

1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) ** Includes short term leases also.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

4) All columns should be filled duly typed neatly.

5) To be submitted in triplicate.

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Scientist C (Elect.)/AO (I/C), For Sc. In-Charge, National Test House (ER), Kolkata, Block – CP, Sector – V, Kolkata – 700 091

Subject:

Forwarding of Annual Immovable Property Return (IPR) for the year 2021

(as on 31.12.2021)-reg.

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Smt. Richa Kundra, Assistant Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Smt. Richa Kundra, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

1.Name of Officer (in full) _

Mrs RICHA KUNDRA

3. Present post held(with date)- Assitant Director(Technical)

4. Present Pay -

₹ 84,900/- basic Group 10

5. Date of Appointment -On Deputation from 20 July ,2021

2.Service to which the officer belongs - Group A ,Gazetted

6. Date of Birth - 23.07.1971

Name of District, Sub Division, Taluk & Village or City in which property is situated (full location & postal address)		Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	1	If not in own name state in whose name held & his/her relationship to the Govt. Servant	mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Mauza Umred District Nagpur,Maharashtra	Plot No.192, 193sq.m. Residential	2.5 Lakh,25-4-2011	Rs.6-7 Lakhs	Self name	ThruPrivate Party M/sGauri Stones crusher and construction, Umred (No official relation)	Nil	Due intimation was given under Rule18(2) of CCS Conduct rule
SectorB-5 & B-6 ,Tronica City LoniGhaziabad ,U.P.		Rs. 13,84,430/- excluding interest 9-9-2011	Rs. 20-22 Lakhs	Self name	UPSIDC ltd, Govt of U.P.Payments are being madein installments(no. official relation)	Nil	-do-
,PlotNo.5,Sector-7,	Flat No. 562,2BHK Flat ,62.56sq.m., Residential	Rs.Nine Lakh ,2003	Rs75-80 Lakhs	Co-Partner With Husband	By becoming member of Co-Operative Society,Membership acquired by spouse	K3.1,7 ¥,0007-	Half of the income given to Undersigned and reflected In IT returns

Signature Name

Designatio

Date 28.01, 2022

Note 1) *In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

	STATEMENT OF IMMOVABLE PROPERTY RET	ORN FOR THE TEAR 2021 (AC ON CITED TO
1.	Name of Officer (in full) Ritu Saxene	3. Present post held (with date) Assistant Director (Tech.)
2.	Service to which the officer belongs	4. Present Pay Level 10
5.	Date of Appointment	6. Date of Birth 18 · 07 · 1991

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
	-		_			-	NIL
		7		. mate	=		1527

Name Retur Saxone

Designation Assistant Director (Tech)

Date 31/01/22

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1) *

Includes short term leases also. 2) **

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

All columns should be filled duly typed neatly. 4)

To be submitted in triplicate. 5)

Name of Officer (in full): Ruby Mishra 1.

3. Present post held: Food Analyst

2. Service to which the Officer belongs: FSSAI

4. Present Pay: Level 10 (1)

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remark
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(0)
Vill: Palta, Dewa Sharif Road District: Barabanki, UP	Agriculture Land (approx. 2 bhigha)	Around 2009, 14-15 Lakh approx	20-22 Lakh approx	Amitabh Mishra (Husband)	Inherited from father- Late. Mr. Krishna Kant Mishra	NIL	(8)
			LITTLE LINE OF				

Signature:

Date: 11:01:2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1) 2) Includes short term leases also.

3) The declaration form is required to be filled in and submitted by every member of Class/ and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.

The wording 'No change or No addition or as in previous year' may be avoided and all details filed up. 4)

AIS officers are requested to fill the form in duplicate. 5)

1. Name of Officer (in full): S. PANDIYARAJA

2. Service to which the officer belongs: Deputy Director (Technical), FSSAI SRO Chennai

3. Present post held(with date): Deputy Director (17-10-2018) ,FSSAI Tuticorin

4. Present Pay Rs. 80900, Level -11

5. Date of Appointment (In Service/ In FSSAI): 14-03-2005 / 01-12-2008

6. Date of Birth: 23-06-1978

Name of District, SubDivision, Taluk & Village or City in which property is situated (full location & postal address)	Name and detail of property Housing and other building	Cost of Construction / acquirement (and year when purchased) including of land in case of house and year when purchased	Present value	If not in own name, state in whose name held and his/her relationship to the Government servant	How acquired - whether by purchase lease mortage, inheritance, gift or otherwise with date of acquisition and name with details of person/persons from whom acquired	Annual income from property	Remarks
1	2	3	4	5	6	7	8
Address Thirumeignanam Village, Annalagraharam Taluk Kumbakonam District Tanjovore Tamilnadu	only	VACANT PLOT Purchased in year 16-07-2021	Rs. 17,51,000/- Rupees Seventeen Lakhs Fifty One Thousands only .	Own Name	Personal Loan from Axis Bank Chennai Dated April 2021 And Plot Loan from SBI Bazar branch Kumbakonam Dated July 2023	Nil	Officially Intimated to office vide letter dated 26-07-2021.

Signature:

Name: S.PANDIYARAJA Designation: Deputy Director

Date: 17-01-2022

Note

* In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. ** Includes short term leases also.

2. The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

3. All columns should be filled duly typed neatly.

4. To be submitted in triplicate

1. Name of Officer (in full): Sabita Jaiswal

3. Present post held: Deputy Director

2. Service to which the Officer belongs: Central Govt. PSU. 4. Present Pay: 74000

(5) In the name of myself and my spouse.	(6) Purchased through auction from	(7)	(8)
AL RESERVE STATEMENT AND PROPERTY SERVE STATEMENT OF THE			
	DDA, New Delhi. First Party: POI. Date of Acquisition: 08 Jan,2020.	No any (as of now).	

Signature:

Name : Sabita Jaiswa

Designation: Manager (QC), FCI & presently Deputy

Director in FSSAI on deputation.

Date: 11.01.2022

Note

1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) ** Includes short term leases also.

- The declaration form is required to be filled in and submitted by every member of Class/ and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change or No addition or as in previous year' may be avoided and all details filed up.

5) AIS officers are requested to fill the form in duplicate.

28219/2022/HR-FSSAI

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1.	Name of Officer (in full) SAKSHEE PIPLIYAL	3. Present post held (with date) ASSISTANT DIRECTOR (TECHNICAL)
2.	Service to which the officer belongs	4. Present Pay
5.	Date of Appointment 19.02.2021	6. Date of Birth 25, 09, 1987

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Details of Property Housing, Lands and Other Buildings	/Acquirement (and year when purchased) including of land in case of house and year when purchased.	Value *	name, state in whose name held & his/her relationship to the Govt. Servant	date of acquisition & name with details of person(s) from whom	Income from	Remarks
0.1	(2)	(3)	(4)	(5)	(6)	(7)	(0)
Dehradun 66-Hathibarkala,	Residential	(3) Rs. 30,00,000	Ps. 40,00,000	Vishal	Inheritance	(/)	(8)
New Cantt Road,	house	2018		Negi		-	
66-Hathibarkala, New Cantt Road, Pcheadun, Utrakhand				(Husband)			
248001							

Name Sakshee Riphyal
Designation AD (TECH)
Date 18.02.2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1) * 2) Includes short term leases also.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

All columns should be filled duly typed neatly. 4)

5) To be submitted in triplicate.

Name of Officer (in full) - Sanjiv Shankarrao Patii 1.

3. Present post held(with date) - Joint Director

2. Service to which the officer belongs - FSSAI, WR, Mumbai

4. Present Pay - Level - 12

5. Date of Appointment - 25.11.2019

. 6. Date of Birth - 27.01-1969

Name of District, Sub- Division, Taluk & Village orCity in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (andyear when purchased) includingof land in case of house and year when purchased.	PresentValue	If not in own name, state in whose nameheld & his/her relationship tothe Govt. Servant	How acquired, whether by purchase, lease**,mortgage, inheritance,gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
1	2	3	4	5	6	7	
A/P Mahalunge Pdwal Tah. Ambegaon Dist - Pune	Land Agri 15 R	Rs 50,000/-	Rs. 1,50,000/-	Own	Purchased on 2017	Rs. 75k/year	8
A/P Nerul (W), New Mumbai	House 945.59 sqft.	Rs. 10,00,000/-	Rs. 90,00,000/-	Own	Purchased on June 1999	NIL	

38 Paril Signature

Name - Sanjiv Shankarrao Patil

Designation - Joint Director

Date - 24.01.2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1) 2) Includes short term leases also.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

4) All columns should be filled duly typed neatly.

5) To be submitted in triplicate.

20500/2022/HR-FSSAI

From: SASI KANTA BHUYAN (sasi.bhuyan@fssai.gov.in)

To: estt @ fssai.gov.in

Cc: sharma6mehak@gmail.com, suman.anand@fssai.gov.in

Subject: Submission of Immovable Property Return (IPR) for the year 2021 (as on 31.12.2021) iro Shri Sasi Kanta Bhuyan-reg.

Date: Jan 06 2022 15:05 PM

Dear Sir,

Please find attached IPR for the year 2021.

Establishmer Food Safety Ministry of	gards, Bhuyan - Assistant Director nt Unit - Human Resource Division Standards Authority of India Health & Family Welfare (GOI) Kotla Road, New Delhi - 110002.	

1.	Name of Officer (in full) SALI KANTA BHOYAN	3. Present post held (with date) # ### Dinterton
2.	Service to which the officer belongs & Central Gout (FSC	4. Present Pay Level 10 (PB-3) 5400 grade pay.
5.	Date of Appointment	6. Date of Birth 02/07/1967

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	The state of the s	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
	-NIL-	-NIL-	-NIL	-NIL-	- NIL-	-NIL-	-MIL-

Signature

Name CASI RANTA BHOVAN

Designation Assistant Director

Date 06/01/2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1)

Includes short term leases also. 2)

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. All columns should be filled duly typed neatly. 3)

4)

To be submitted in triplicate. 5)

STATEMENT OF IMMOVABLE PROPERTY	RETURN FOR THE YEAR	2021(AS ON 31.12.2021)
---------------------------------	---------------------	------------------------

		The second state of the control of the second state of the second
1.	Name of Officer (in full) SHAILENDER KUMAR	3. Present post held (with date) Assistant Director (Tech.)
2.		4. Present Pay Bayic Rs 73,200/-
5.	Date of Appointment 20 - 8 - 2019	6. Date of Birth 12 - 7 - 1973

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.		If not in own name, state in whose name held & his/her relationship to the Govt. Servant	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &	Annual Income from property	Remarks
(1)	(2)	(3)	NJ L	(5)	(6)	(7)	(8)

Signature Shoulder Kuman Name SHAILENDER KUMAN Designation Assistant Director (Tech.) & Date 31-12-2021

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. Includes short term leases also.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

All columns should be filled duly typed neatly.

To be submitted in triplicate.

1) * 2) ** 3) 4) 5)

Name of Officer (in full) Sharad Aggarwal 1.

3. Present post held (with date) Director 25.10.2019

Service to which the officer belongs FSSAL Group A 2.

4. Present Pay PL-13

Date of Appointment 25-10-2019 5.

6. Date of Birth 22-08-1976

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.		If not in own name, state in whose name held & his/her relationship to the Govt. Servant	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Sunny Enclave, Kharrar Punjab		Rs 30 Latch (Possession 2018)	Rs 31 lakes	Own name	Rurchase from AFNHB	_	-
Khurda, Bhubneshwar Orissa		Rs 2 Later (2008)	Rs 2 Lalul	0 000	Perchase from Mr Mayadhar Balabantaray	· ·	

Signature

Name

Designation

Date

Note

2

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

15/01/2022

Includes short term leases also. 2) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

All columns should be filled duly typed neatly. 4)

To be submitted in triplicate. 5)

STATEMENTOFIM MOVABLEPROPERTYRETURN FORTHEYEAR___ASON 31.12.2021

 Name of Officer (in fu 	I): Smt. SHEELA PRADEEP GA	AULI_Cadre & Batch:

2. Service to which the Officer belongs: FSSAI . Present Pay: Pay level 10

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property, Housing, Lands and Other Buildings	Cost of construction/Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease **, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Mumbai	B-504/Sainath Tower, Mulund (East), Mumbai-81	1700000 (Year 2005)	About 1.20 Cr.	Own name	Purchased	Ni!	(0)
	H-11, 104, Palm Acre Co-op hsg soc. Sion, Mumbai	1500000 (Year 2007)	About 1.20 Cr.	Own name	Purchased in Mhada lottery	3.5 lac	
	D-106, Venezia, palava, Dombivali	1900000(Year 2009)	About 40 lac	Husband name	Purchased	1.2 lac	
Dombivali (Thane)	Cl-5, 12 th floor	7500000 (Year 2019)		Husband and self name	Purchased	Under	Booked(Posses sion 2025)
Mumbai	Kalptaru elitus (Mulund –West)	23500000(Year 2021)		Husband and self name	Booked	Under	Booked(Posses

Signature:

Name:

Designation:

Date: 17/1 202

Name of Officer (in full) - Dr. Sheetal Gupta 1.

- 3. Present post held(with date) Joint Director (18.08.2021)
- Service to which the officer belongs FSSAI, WR, Mumbai 2.
- 4. Present Pay Level 12 (78,800-209200)

5. Date of Appointment - 18.08.2021

6. Date of Birth - 05.10-1975

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt.	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
I.Site No.73, Srinagar, 2 nd Stage, Averahali Village, Belagola Hobli, Srirangapatna Taluk, Mandya District, Karnataka.	Land (9*12) sq mts	Rs.1,80,000/-	Rs.11,00,000/-	Own Name	Purchased on 6 dec,2012 from Mr.V.Mohan Raj,Mls. Udaya Shelters, 201, 4 th Main, Chamrapet, Bengaluru-18.	Nil	Nil
Flat No 1502, Malad Swing CHSL, Bharat Optimus, Marve Road, Malad West Mumbai 400064	Residential Flat (1009.41 sq ft)	Rs.2,45,00,022/-	Rs.2,45,00,022/-	In the joint name of my husband Mr. Kumaril Gupta and myself.	Purchased on 25st October, 2020 from Mrs. Neela Raithatha and others, 10, Majithiya Nagar, SV Road, Khajuria Tank Road, Kandivali West Mumbai 400067	Nil	Residential flat against loan

Signature

Name Designation

- Dr. Sheetal Gupta - Joint Director

Date

-25.01.2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. Includes short term leases also.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

All columns should be filled duly typed neatly. 4)

To be submitted in triplicate.

1.	Name of Officer (in full) SMITA SINGH	3. Present post held(with date) ASSISTANT DIRECTOR
2.	Service to which the officer belongsLEG AL	4. Present Pay RS 56100 - 177500
5.	Date of Appointment 21-1.21	6. Date of Birth 09 07 199 0

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	The second secon	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Signature CAMER

Name SMITA SINGH

Designation ASSISTANT DIRECTOR

Date 28.1.2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1) *

2) ** Includes short term leases also.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

All columns should be filled duly typed neatly. 4)

To be submitted in triplicate. 5)

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.1	12.2021)
---------------------------------------------------------------------	----------

1.	Name of Officer (in full) SONIKA KUMARI	3. Present post held (with date) AD (Tech.) Suize 12.01.2021
2.	Service to which the officer belongs Regular	4. Present Pay 56, 100/-(Level-10); Net Pay - 83 782/ Rs. Only
5	Date of Appointment 12.01. 2021	6. Date of Birth

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Details of	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Nil	Nil	Nil	Nil	Nil	Nil	Nil	

Signature Sonika Kumani Name SONIKA KUMPRI
Designation AD(Tech.)

Date 03.01.2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. Includes short term leases also.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

All columns should be filled duly typed neatly.

To be submitted in triplicate. 1) * 2) ** 3) 4) 5)

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (एचआर डिवीजन) एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Under Secretary, Ministry of Finance, Department of Expenditure, North Block, New Delhi – 110001

Subject:

Forwarding of Annual Immovable Property Return (IPR) for the year 2021 (as on 31.12.2021)-reg.

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Shri Soumalya Banerjee, Assistant Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Shri Soumalya Banerjee, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

1.	Name of Officer (in full) SOUMALY A BANGR JEB	3. Present post held (with date) ASSISTANT DIRECTOR (01.05.2014
2.	Service to which the officer belongs	4. Present Pay Pay level 10/05 9-63,100/-
5.	Date of Appointment 25.08. 2011	6. Date of Birth 26 .11 . 1986

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
\		_	NLL-				

Signature Soumalya Bancoya

Name SOUMALYA BANERTEE

Designation ASSTRTANT DIRECTOR

Date 31.01.2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1) *

2) ** Includes short term leases also.

3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

4) All columns should be filled duly typed neatly.

5) To be submitted in triplicate.

FORM

Statement 0f Immovable property on first appointment for the year 2021 (as on 01.01.2022)

1. Name of the Officer (in full): Sreela Bandopadhyay

2. Service to which belongs: Central Government

Cadre of state- Not applicable

(in case of IAS/IPS)

3. Present Post: Assistant Director (Technical)

4. Pay: Basic and Grade Pay Rs. 57800, Rs 5400

5. Present Office Ministry: Ministry of Health & family Welfare, Govt. of India

Name of District, sub- Division, Taluk and Village in which the property is situated.	Name and details of property	of	** Present value	If no in own name, state in whose name held and his/her relationship with the Govt. servant	How acquired whether purchase, lease*, mortgage, inheritance, gift of acquisition and	Annual Income from the property	Remarks
property is situated.	Housing and other Building	Lands.		Govt. servant	name with details of persons from which acquired		-
1.	2.	3.	4.	5.	6.	7.	8.
Kolkata	A Flat of 830 sq ft (Super built) held jointly with husband Mr. Tathagata Bandopadhyay	Nil	Rs 16.70 Lakhs	Not applicable	Purchased from Ethics Construction Company, 44/2 Raja Raj Ballav Street, P.S-Shyampukur, Kolkata-700003	Nil	Nil

Signature . Incha Bawanny

Date 07.01.2022

2. Service to which th	full) Sy 6	MINIOVABLE PROPEI	RTY RETU	3. P 4. P 6. I	resent post held (with resent Pay level)	2021(AS ON 31.12.2021) 1 date) AD C7ccc 10(6) - (56 8 · 8 · 1984	100-7	77500)
Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	/Acquirement (and year when purchased) including	Present Value *	30	If not in own name, state in whose name held & his/her relationship to the Govt.	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)		(5)	(6)	(7)	(8)
				-N,	ul			
						Signature	K	Singn. le Cingh Creeh) 01.2022
						Name	Suja	le Lingh
						Designation	A'D	(Tech)
Note						Date	03.0	01.2022
1) * In case where is not 2) ** Includes short term	possible to assess	s the value accurately, the a	approximate	valu	e in relation to prese	nt conditions may be indicated		

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. All columns should be filled duly typed neatly.

To be submitted in triplicate.

1.	Name of Officer (in full) Sukant chaudhary	3. Present post held (with date) Debuty Director (Aug 2019)
2.	Service to which the officer belongsFSSA	4. Present Pay <u>Level - 11</u>
5.	Date of Appointment 10 - 08 - 2010	6. Date of Birth 10 th Jan 1983

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt.	mortgage, inheritance, gift or otherwise with date of acquisition &	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Bebadohal, Parand Widi, HinjevadiRow. Distt. Puhe.	XRBIA Riverfront Society: B4-207	21,74,983. YEAR-2014.	NIA		Pivrchased from Xrbia Develop ers.		

Signature

Name

Sukant chaudhary, Deputy Director

Designation

Date

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1) *

Includes short term leases also. 2) **

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

4) All columns should be filled duly typed neatiy.

5) To be submitted in triplicate.

NameofOfficer(infull)-SukanyaPondugala

3.Presentpostheld(withdate) - Assistant Director (Technical)

Servicetowhichtheofficerbelongs - FSSAL WR, Mumbai

4. PresentPay-Level - 10 (56100-177500)

DateofAppointment- 18-01-2021

6.DateofBirth- 22-04-1985

NameofDistrict, Sub- Disision, Taluk&Villageor Cityin whichpropertyissituated (fulliocation&postaladdress)	Name & Details offer operty/tiousing, Lands andO therBuildings	Cost of construction /Acquirement(andyear when purchased)includingoff andincaseofhouse and year whenpurchased.	PresentValue	Ifnotisowoname, stateinwhosename beldahis/herrelat ionshiptothe Govt. Servant	Howacquired, whether by pur chase, lease**, mortgage, inhe ritance, giftor otherwise with dateofacquisition an amewit hdetails of person(s) from whom acquired.	Annualin cometra mpropert y	Remarks
1	2	3	4	5	6	7	8
House No: 1-39, Flat No 4076, Apartment: MVV City Block D Village: Madhuravada (u)	Apartment 1500 sqft	71,50,000/-	Same	øwn	Purchased on September 16th 2021	NiL	

Signature

Name - - SukanyaPondugala

Designation - Assistant Director (Technical)

Date - 25.61.2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) ** Includesshorttermleases also.

Thewording Nochange or Noaddition or asinpreviousyear maybe avoided and all details filed up. 3)

Allcolumns houldbefilleddulytypedneally.

Tebesubmittedistriplicate. 51

1. Name of Officer (in full): - Shri Sumeysh Babu Krisshnan

2. Service to which the officer belongs: - Food Corporation of India

5. Date of appointment: 17.11.2020

3. Present post held: - Deputy Director, ER, Kolkata

4. Present Basic Pay:- 63,660/-

6. Date of Birth: 15.02.1979

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Palakkad District Vilayoor Sub Division, Ottappalam Taluk Koppam, Kerala	Land 2 Are 43 Sq. Mtr Resurvey Block No.25	Rs.36000/-	Rs. 1,00,000	Own Name	Purchased from Mr. Velayudhan, Vadakkum Parambath Koppam, Pulassery	Nil	-
Thiruvananthapuram, Airooppara Village Pothencode, Kerala	Flat in project Confident Avior, Trivandrum	Rs. 42,44,574 Purchased in Year 2019	Rs. 50 Lacs	Own & Spouse's Name	Purchased from Mr. Joseph TA, MD, Confident Project Ltd	1,56,000	

Signature

Date:

Name: - Sumeysh Babu Krisshnan

Designation: Deputy Director, ER, Kolkata

Note

* In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
 ** Includes short term leases also.

The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable dependent on Government servant.

4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

5) AIS officers are requested to fill the form in duplicate.

6) All columns should be filled duly typed neatly.

1.	Name of Officer (in full) MS. SWEETY BEHERA	3. Present post held(with date) DIRECTOR (21, 01.2021)
2.	Service to which the officer belongs FSSAI (QA)	4. Present Pay Level - 13
5.	Date of Appointment 21.01,2021	6. Date of Birth 29,08.1983

Name of Distr Division, Taluk & City in which p situated (full location address)	Details o Property Housing,	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
			NIL				

Name SWEETY BEHERA

Designation DIRECTOR

1. Name of Officer (in full): UMA MAHESWARI R.

3. Present post held: Deputy Director

2. Service to which the office belongs: FSSAI, SRO, Chennai

Sub-Division, Taluk and village in which property is situated (Full location and postal address)	Name and detail of property Housing and other building	Cost of Construction / acquirement (and year when purchased) including of land in case of house and year when purchased 3	Present value	state in whose name held and his/her relationship to th Government servant	otherwise with date of acquisition	Annual income from property	Remarks
Sy.No. 100/3 Kadiapatinam Village	Agricultural	NA	Approx.	Property is in	6	7	8
Kalkulam Taluk Kanyakumari District, TN Sy.No.240, Plot No.44	Land of 0.65 hectare		Rs.2.5 L	Property is in my name	As gift from my mother Smt.Rajeswari Radhakrishnan	NIL	Land is not being cultivated
Charles Nagar, Mangadu Chennai Annora II, LIC Nagar	Vacant plot of 2800 Sq. feet area	Cost:Rs.21L Date of Purchase 10.09.2007	Approx. Rs.35L	Property is in the name of my Husband (Shri.S.Sivakumar Babu)	Purchased from B.Masilamani, Kunthathur, Chennai by availing Mortgage Loan for Rs.18,00,000/-& Personal loan(Rs.3,00,000/-) from HDFC bank by my husband and is being repaid from his salary account.	NIL	NIL
/ad:11	Sq. Feet area	Cost:Rs.63L Date of Purchase: 25.03.2010	Rs.70 L	name of my Husband (Shri.S.Sivakumar Babu)	for Rs 50. I from SBLP.	Self Occupied	NIL

Signature: Name: UMA MAHESWARI R. Designation: Deputy Director

Date: 25.01.2022

1. In case where is not possible to access the value accurately, appx value to present conditions may be indicated

3. This declaration form is required to be filled in and submitted by every member of the Class 1 and Class II (Group A and B) services under Rule 15(3) of at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or (now rule 8(1) of the CCS (Conduct) rules 1964 on first appointment to the Service, and thereafter mortgage, either in his own or in the name of any member of his family or in the name of any other person dependant on Government servant. 4. The wording no change or no addition or as in previous year may be avoided and all details filled up.

5. AIS Officers are requested to fill in duplicate

Name of Officer (in full)

: UMESH KUMAR JAIN

Present post held (with date)

: JOINT DIRECTOR (31.10.2016) : Rs. 94100/- Level - 12(6) 78800-209200

Service to which the officer belongs: FSSAI 2.

Present Pay 4.

Date of Appointment 5.

: 31.10.2016

Date of Birth 6.

: 01/03/1974

	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction/ acquirement (and year when purchases) including of land in case of house and year	Value	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	income from property (Rs.)	Remarks
and postal address)		when purchases. (Rs.)	(4)	(5)	(6)	(7)	(8)
(1) 1/2 of No. 2756 & 2753, Jewar, Gautam Buddha Nagar Uttar Pradesh-	(2) Agricultural land 3200 Sq. Yard	(3) 5,72,820/- (2007)	40,00,000/-	Ms. Kavita Jain, Wife	Purchase, 02.03.2007 S/Shri Vijay, Maharana Pratap and Srichand	0.00	u.
Nagar, Uttar Pradesh- 203135 C3A/128A, Janakpuri, New Delhi-110058	DDA Flat (GF) 80 Sq. Mtr.	13,12,500/- (2008)	55,00,000/-	Jointly with Ms. Kavita Jain, Wife	Purchase, 24.03.2008 Smt. Rajinder Arora	2,90,000/-	
1/2 of No.250, Jewar,	Agricultural land 1/2 of 0.169 Hect	3,22,920/- (2011)	5,50,000/-	Ms. Kavita Jain, Wife	Purchase, 21.05.2011 Shri Sonu	0.00	
Gautam Buddha Nagar, U.P203135 Juj part of No. 1728,	Plot of land	6,53,000/- (2013)	11,00,000/-	Ms. Kavita Jain, Wife	Purchase, 28.06.2013 Shri Mukesh Sharma	0.00	
Jewar, Gautam Buddha Nagar, U.P203135		51,46,200/-	57,00,000/-		Purchase, 17.02.2020	0.00	
1/2 of plot no.69, Block-A, Pocket-2, Sector-17, Dwarka, New Delhi.	Plot of land 1/2 of 67.08 Sq. Mtr.	(2020)		Wife	Shri Peeyush Jain		

Signature : Umshirin

Name

: UMESH KUMAR JAIN

Designation: JOINT DIRECTOR

Date

: 3.1.2022

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 20-21

1. Name of Officer (in full): SARVADE VASANT GOPINATH

2.Post Held: Dy.Director

Service to which the Officer belongs: FSSAI,WR,Mumbai 3.

4. Present Pay - 9900 (B) 6. Date of Birth: 05.06.1965

Date of appointment: 01/12/2008

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from propert
(1)	(2)	(3)	(4)	(5)	(6)	(7)
New Panvel, Dist Raigad	Gulmohar Park CHS Ltd, B8,Sec-15A		90 Lakhs(app)	Wife:Sarvade Meena V	Purchased on 12/07/2011 from Santosh Lokhande and informed in time to office	00
Pune,Dist:Pune	B3,S No-78- 76,Ravet Pune		40 Lakh(App)	Own name Sarvade Vasant Gopinath	Purchased and details informed in time to office	00
Ta;Ambajogai,Dist:Beed	1.32 are,37/c/4 Borgaon	Acquired by heritance	11 Lakh(App)	Own Name	-	10 lakh (App)

Signature

Name : Sarvade Vasant Gopinath

Designation: Dy. Director

1. Name of Officer (in full): VIRENDRA KHUSHALRAO PANCHAM

3. Present Post held: JOINT DIRECTOR

2. Service to which the Officer belongs: CENTRAL CIVIL SERVICE

4. Present Pay: BASIC RS. 88700/-(Level 12)

Name of District, Sub-Division, Taluk & Village or City in which property is situated (Full location & postal address)	Name & Details of property Housing, Lands and other Buildings	Cost of construction/ Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
(1). PLOT NO. 41, CHITNISNAGAR, UMRED ROAD, NAGPUR	HOUSE BUILT UP AREA OF 900 SQ. FEFT OVER A PLOT OF 2000 SQ. FEET	PLOT WAS PURCHASED ON 02-05-1994, CONSTRUCTION WAS DONE DURING 2002-2003 WITH FINANCE (RS. 5 LAKH) BY SBI, MAHAL, NAGPUR	APPROX 65 LAKHS	OWN	CONSTRUCTED OVER A PLOT WHICH WAS PURCHASED ON 02-05-1994	-NIL- OCCUPIED BY FAMILY ONLY	(0)
(2). SHOP	NO. 3, PLOT 13, CHITNIS NAGAR, NAGPUR	RS. 4 LAKHS DATE 02-07-2010	RS. 7.5 LAKHS	WIFE	BY PURCHASE DATED 02-07-2010	-NIL-	VACANT
(3) PLOT	PLOT NO. 16, 17, KH NO. 49/1, MOUZA TARODI, KHURD, TAL. KAMPTHEE, DIST- NAGPUR 2400 SQ. FEET AREA	RS. 3 LAKHS DATE 22-12-2014	RS. 10.50 LAKHS	WIFE	BY PURCHASE DATED 22-12-2014	NIL	NON AGRICULTURAL LAND LOCATED IN RURAL AREA

W 1

(4) AGRICULTARAL LAND	MOUZA 148, P.H.NO. 22, TAL. KATOL,MOUZA GONDIDIGRAS, SR. NO. 5 0.42 HECTAR	INHERITED FROM PARENT	7.5 LAKHS	SELF	INHERITED FROM PARENT DATED 16-07-2015	NIL	-
(S) PLOT	PLOT NO. 6, KH.NO. 78/1, MOUZA –DIGHORI, P.H.NO. 34, DISTT. NAGPUR 1500 SQ.FT.AREA	RS. 17.70 LAKHS DATE 21-10-2021	RS. 17.70 LAKHS	WIFE	BY PURCHASE DATED 21-10-2021	NIL	

Signature:

Name: V.K.PANCHAM

Designation: JOINT DIRECTOR

Date: 24-01-2022

Note

1)* In case where is not possible to assess the value accurately, the approximate value in relation to present condition may be indicated

2) ** Includes short term leases also

- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (conduct) Rules, 1964) on the first appointment to the service and therafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependant on Government servant.
- 4) The wording 'No Change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- 5) AIS officers are requested to fill the form in duplicate
- 6) All columns should be filled up neatly in capital letters.

STATEMENT	OF IMMOVABLE	PROPERTY	RETURN FOR	THE YEAR 2021	(AS ON 31.12.2021)
10.	100 10				

1.	Name of Officer (in full) VANDANA	3. Present post held(with date) DEVUTY MANAGER
2.	Service to which the officer belongs FSSAT	4. Present Pay 28 01 2022
5.	Date of Appointment 109 2021	6. Date of Birth 05 03 1984

(1) (2) (3) (4) (5) (6) (7) (8) (7) (8) (7) (8) (7) (8) (7) (8) (8) (9) (9) (9) (9) (9) (9) (9) (9) (9) (9	Divi City situ (full	ne of District, Sub- ision, Taluk & Village or in which property is ated I location & postal iress)		Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.			date of acquisition &	Income from	Remarks
MIA MA MA MA MA.		(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
		NIA	NA	NA	KN	NA	NA	Ma.	

Signature VANDANA

Designation DEPUTY MANAGER

Date 28-01-2022

Note

- 1) * 2) ** 3) 4) 5) In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. Includes short term leases also.

 The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

 All columns should be filled duly typed neatly.

- To be submitted in triplicate.

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Medical Director DDU Hospital Hari Nagar, New Delhi- 110064

Subject:

Forwarding of Annual Immovable Property Return (IPR) for the year 2021

(as on 31.12.2021)-reg.

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Smt. Veenu Taneja, Assistant Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Smt. Veenu Taneja, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

1.	Name of Officer (in full) VEENU TANEJA	3. Present post held (with date) Asst Director (7), 01/08/2019
	Service to which the officer belongs GNCT Delhi, MOHFW	
5.	Date of Appointment 22/09/1999	6. Date of Birth 24.04.1974

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Value *	name, state in whose name	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
				NIL -			

Signature Velnulange
Name VEENU TANEJA
Designation Asst. Director (T)

Date 27.04.2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1) 2) 3) 4)

Includes short term leases also.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

All columns should be filled duly typed neatly.

To be submitted in triplicate.

- Name of Officer (in full) WNITA 1. 2. Service to which the officer belongs 4 my - 4 Date of Appointment 28th January, 2021 5.
 - 3. Present post held (with date) Assistent Director (Tell)
 4. Present Pay (B 56/00 1775770)
 - 6. Date of Birth 20-03-1987

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Value *	If not in own name, state in whose name held & his/her relationship to the Govt.	by purchase, lease**, mortgage, inheritance, gift or otherwise with	Income from	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
-NA-	_NA-	- NA -	- NA -	- NA -		- NA-	

Signature Vinh VERMA

Name VINITA VERMA

Designation Assistant Director (Tech)

Date 06-01-2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1) 2) ** Includes short term leases also.

3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 4)

All columns should be filled duly typed neatly.

5) To be submitted in triplicate.

- Name of Officer (in full) VISHWAS SHARMA 1.
- 3. Present post held(with date) DEPUTY MANAGER (05.04.2021)

Service to which the officer belongs FSSAI 2.

4. Present Pay PAY LEVEL 10

5APR 2021 Date of Appointment 5.

6. Date of Birth __ 07 JUNE 1986

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt.	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
PUNE, DHANORI, TALUKA-HAVELI FLAT NO 6,303, VIVANTA LIFE VISHAKHA,	G303, VIVANTA LIFE VISHAKH	Year 2016	-Rs 65,00,		Mortgage. SBI. RACPC Swargate, pune	Nil	

KAMALPARK. LANE NO.11. DHANORI 411015.

Signature Vi hur 24/1/22

Name VISHWAS SHARMA

Designation DEPUTY MANAGER

Date 24 JAN 2022 -

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

1.	Name of Officer (in full) VIVEK · V.	3. Present post held (with date) ASSISTANT DIRECTOR (1864)
	Service to which the officer belongs FSSA!	4. Present Pay 2. 63100
5	Date of Appointment 21-06- LD20	6. Date of Birth 17-12-1987

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Value *		gift or otherwise with date of acquisition &	from	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
_ 4116 -	-416-	- M/C -	-NO1C -	- APIC -	- MIL	- AIL -	-APL-

Signature

Designation ASS9. DIR & GOR (TECH)

Date day 01/2022

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)
- All columns should be filled duly typed neatly. 4)
- To be submitted in triplicate. 5)

Annexure-VIII

STATEMENT OF IMMOVABLE PROPERTY ON FIRST APOINTMENT/ FOR THE Virendra Singl Shakhawat Monager 67700 1- Bonic

1. Name of the officer

2. Present post held 3. Present pay

4. Date of Birth

Name of distt., sub- Divn, Taluk and village in which property is situated	Name and details of property Housing and other* Present Building Land value	If not in own name state in whose name held and his/ her relationship to the Candidate %	How acquired whether by purchase, lease, mortgage, Inheritance, gift or otherwise date of acquisition and name with details of person whom acquired @	Annual income from the property	Remarks
Jaiper Noger Vistor	Piddwi Sidelli Neger, Hasnoth Jura, Kalwad Read, Janker - D. V. Lo 46 1045	Self Owned	furchased or 17/6/2020 Acquired from Sh. Romfigh Yadav	Zero	

Note: The declaration form is required to be filled in and submitted by every candidate on first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or any member of his family or in the name of any other person.

Signature: Viverdra Lings

Date: 24th May 2022

^{*}In case where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated.

[%]In applicable clause to be struck out.

[@]Included short term lease also.

1.	Name of Officer (in full) Chezhiyan K	3. Present post held(wit	th date)Food Analyst (29.06.2020)
2.	Service to which the officer belongs General Central Service (GCS)	4. Present Pay	Pay Level 10
5.	Date of Appointment	6. Date of Birth	04/02/1988

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt.	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Signature

Name

Chezhiyan K

Designation

Food Analyst

Date

25.01.2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1) * 2) **

Includes short term leases also.

The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. 3)

4) All columns should be filled duly typed neatly.

To be submitted in triplicate. 5)

1. Name of Officer (in full) **DEEPIKA KACHHWAHA**

3. Present post held (with date): FOOD ANALYST (17.03.2020)

2. Service to which the Officer belongs FSSAI

4. Present Pay: 57800

5. Date of Appointment 17.03.2020

6. Date of Birth 10.05.1991

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	of Property Housing, Lands and Other	Cost of construction /Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	whether by purchase, lease**, mortgage, inheritance, gift or	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Signature:

Name: Deepika Kachhwaha

Designation: Food Analyst Date: 04.01.2022

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- The declaration form is required to be filled in and submitted by every member of Class/ and Class II services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'No change or No addition or as in previous year' may be avoided and all details filed up.
- 5) AIS officers are requested to fill the form in duplicate.

1. Name of Officer (in full): Dr AMITAVA KRISHNA ADHIKARI 3. Present post held (with date): DIRECTOR, NFL, Ghaziabad (w.e.f 07.07.2011)

Service to which the Officer belongs: NATIONAL FOOD LABORATORY, GHAZIABAD, FOOD SAFETY AND STANDARD AUTHORITY OF INDIA, MIN. OF 2. HEALTH & FAMILY WELFARE, GOVT. OF INDIA

Present Pay: Rs 1,60,600/- (Level - 13) 4.

5. Date of Appointment 07.07.2011

6. Date of Birth: 28.05.1964

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house		If not in own name, state in whose name held & his/her relationship to the Govt. Servant	whether by purchase, lease**, mortgage, inheritance, gift or	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
OWNERSHIP FLAT AT: SWAGAT JYOTI APPT. DB – 47 SHASTRI BAGAN BAGUIATI DESHBANDHU NAGAR KOLKATA-59 24 PRGS (N) WEST BENGAL INDIA	FLAT NAME — SWAGAT JYOTI APPT. FLAT 4A / BLOCK B DB 47 SHASTRI BAGAN BAGUIATI POST — D B NAGAR KOLKATA — 700059 WEST BENGAL	COST OF FLAT – Rs 9,30,000/- OWNWRSHIP FLAT YEAR OF PURCHASE – 2004 NO LAND PURCHASE INVOLVED 4 TH FLOOR FLAT	Rs - 30,00,000 (approx)	BY OWN NAME – AMITAVA KRISHNA ADHIKARI OWNERSHIP FLAT	FLAT BY PURCHASE FROM THIRD PARTY CONSTRUCTION -MR A S MINI M/S MINI CONSTRUCTION LTD. GANESH AVENUE KOLKATA -70001 DATE OF ACQUISION 09.09.2004	NIL	FLAT PURCHASED BY COMPLYING ALL TDS / INCOME TAX LAWS OF GOVT. OF INDIA

Signature: Amitara Krishna Adhikari

Name:

Dr Amitava Krishna Adhikari

Designation:

Director, National Food Lab.

Date:

Ghaziabad, U.P, 14th Jan' 2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1) 2)

Includes short term leases also.

The declaration form is required to be filled in and submitted by every member of Class/ and Class II services under relevant provisions of Conduct Rules 3) and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.

The wording 'No change or No addition or as in previous year' may be avoided and all details filed up. 4)





Name of the Officer (in full): DR. DEBADUTTA MISHRA

3. Present Post held: DEPUTY DIRECTOR

2. Service to which the Officer belong: CCS

Present Pay : Rs. 80900 (Level 11)

Name of District, Sub-Division, Taluk and Village or City in which the property is situated (full location & postal address)	Name and details of Property Housing, Lands and Other Buildings	Cost of construction / Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value*	If not in own name, state in whose name held and his/her relationship to Govt. Servant	How acquired whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with detail of person(s) from whom acquired	Annual Income from the property	Remarks
1	2	3	4	5	6	7	8
NIL .	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Signature: A chadule wither

Name: Dr. Debadutta Mishra

Designation: Dy. Director

Date: 12.01.2022

- * In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955 [Now rule 18(1) of the CCS (Conduct) Rules 1964] on the first appointment to the Service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government Servant.
- 4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filled up.
- 5) All Officers are requested to fill the form in duplicate.
- 6) All columns should be filled up neatly.



Name of the Officer (in full): DR. Geetanjali

Service to which the Officer belong: Ministry of Health and family 2. welfare, <u>Central Govt Services</u> Date of Birth: 20th July 1970

Present Post held: Microbiologist

Present Pay : Level 13

Present Office / Ministry: National Food laboratory (formerly Central Food laboratory), Kolkata-16

Name of Distt, Sub-Division, Taluk and Village or City in which the property is situated (full location & postal address)	Name and detail of Property Housing, Lands and Other Building	Cost of construction / Acquirement (and year when purchased) including of land in case of house and year when purchased	Present Value*	If not in own name, state in whose name held and his/her relationship to Govt. Servant	How acquired whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with detail of person(s) from whom acquired	Annual Income from the property	Remarks
1	2	3	4	5	6	7	8
Patiala District Patiala (Punjab)	2487 Land (1 bigha) with Residence	Inherited in 2019	60 lakhs		Inherited from Father	Nil	

leetayali. Signature :

Name: Dr. Geetanjali

Designation: Microbiologist

Date: 25. 01.2022

1) * In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) ** Includes short term leases also.

3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under relevant provisions of Conduct Rules and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government Servant.

4) The wording 'No Change or No Addition or As in previous year' may be avoided and all details filled up.

5) AIS Officers are requested to fill the form in duplicate.

6) All columns should be filled up neatly.

1. Name of Officer (in full): Dr AMITAVA KRISHNA ADHIKARI 3. Present post held (with date): DIRECTOR, NFL, Ghaziabad (w.e.f 07.07.2011)

Service to which the Officer belongs: NATIONAL FOOD LABORATORY, GHAZIABAD, FOOD SAFETY AND STANDARD AUTHORITY OF INDIA, MIN. OF 2. HEALTH & FAMILY WELFARE, GOVT. OF INDIA

Present Pay: Rs 1,60,600/- (Level - 13) 4.

5. Date of Appointment 07.07.2011

6. Date of Birth: 28.05.1964

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house		If not in own name, state in whose name held & his/her relationship to the Govt. Servant	whether by purchase, lease**, mortgage, inheritance, gift or	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
OWNERSHIP FLAT AT: SWAGAT JYOTI APPT. DB – 47 SHASTRI BAGAN BAGUIATI DESHBANDHU NAGAR KOLKATA-59 24 PRGS (N) WEST BENGAL INDIA	FLAT NAME — SWAGAT JYOTI APPT. FLAT 4A / BLOCK B DB 47 SHASTRI BAGAN BAGUIATI POST — D B NAGAR KOLKATA — 700059 WEST BENGAL	COST OF FLAT – Rs 9,30,000/- OWNWRSHIP FLAT YEAR OF PURCHASE – 2004 NO LAND PURCHASE INVOLVED 4 TH FLOOR FLAT	Rs - 30,00,000 (approx)	BY OWN NAME – AMITAVA KRISHNA ADHIKARI OWNERSHIP FLAT	FLAT BY PURCHASE FROM THIRD PARTY CONSTRUCTION -MR A S MINI M/S MINI CONSTRUCTION LTD. GANESH AVENUE KOLKATA -70001 DATE OF ACQUISION 09.09.2004	NIL	FLAT PURCHASED BY COMPLYING ALL TDS / INCOME TAX LAWS OF GOVT. OF INDIA

Signature: Amitara Krishna Adhikari

Name:

Dr Amitava Krishna Adhikari

Designation:

Director, National Food Lab.

Date:

Ghaziabad, U.P, 14th Jan' 2022

Note

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1) 2)

Includes short term leases also.

The declaration form is required to be filled in and submitted by every member of Class/ and Class II services under relevant provisions of Conduct Rules 3) and the first appointment to the Service and thereafter, at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person dependent on Government servant.

The wording 'No change or No addition or as in previous year' may be avoided and all details filed up. 4)



1. Name of Officer (in full 2. Service to which the constitution of Appointment		Dr. A. NAGARAJAN GROUP A 15.07.2021			Rs. 56100/- 02.08.1984		
Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt.	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	whom acquired.		
Tiruvallur	Land -	Purchased		(5)	(6)	(7)	(8)
Gummidpoondi Kavaraipettai - 601206	246/18A Land – 264/18A	Rs. 526620/- Rs. 496135/- April 2021	Approx. Rs. 10.5 L	N. Umamageshwari Wife	Purchased from Mr. M. Vadivel Kavaraipettai	Nil	-

Signature

A NAGARAJAN Designation FOOD ANALYST

Date 31/144

Note

1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

1 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

5) To be submitted in triplicate.

10	1
7	1
	V

1.	Name of Officer (in full) LIGEN DAS	3. Present post held(with date) FOOD ANALYST
2.	Service to which the officer belongs CCS	4. Present Pay PAY LEVEL 10
5.	Date of Appointment 12.06.2020	6. Date of Birth

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value	If not in own name, state in whose name held & his/her relationship to the Govt.	or otherwise with date of	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Emakulam Dist, Muvatupuzha , Paipra (Panjayath), Thrikalathoor(P.O), Kerala, State	The state of the s	Purchased Land on 2004 and constructed house	Present value Rs.75,00,000/-	Yesudas K.s (Father) -50% (deceased) Elsy Das (Mother)-50%	Purchased land and constructed house	NIL	Undivided property

Signature

Name LIGEN DAS
Designation FOOD' ANALYST

Date 25|01|2022

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated. 1)
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up. All columns should be filled duly typed neatly. 3)
- 4)
- To be submitted in triplicate. 5)



STATEMENT OF IMMOVABLE PROPERTY RETURNS FOR THE YEAR 2021 (AS ON 31 DECEMBER, 2021) er (in full) :Mahitosh Kumar

4. Present Post held (with date): Deputy Director(15/10/2018)

1. Name of the Officer (in full): Mahitosh Kumar

2. Service to which the Officer belongs: **FSSAI** New Delhi 3. Date of Appointment : <u>07/05/2004</u>

5. Present Pay : Level 11

6. Date of Birth: 31/12/1973

Name of the Distt, Sub-Division, Taluk and Villge or City in which the property is situated(Full location and postal address)	Name and details of Property Housing, Lands and Other Building	Cost of construction / Acquirement(and year when purchase including of land in case of house and year when purchased	*Present Value	If not in own name, state in whose name held and his / her relationship to Government Servant	How acquire whether by purchase, lease**, mortgage, inheritance, gift or otherwise which date of acquisition and name with details of person(s) from whom acquired	Annual Income from the property	Remarks
1. Gautam Budhdh	2	3	4	5			
nagar	1275 flat Ajnara	53laes	53lacs	50/50 with wife	6	7	8
2. Peoples	Ambrosia Sec		comes	30/30 with wife	Purchase	Nil	+
ooperative colony aganpura Patna	118 Noida 1900 sqft housing land	•	1.25 cr	. NA	Hereditary	Nil	
Asochak ,Patna Professor Colony	650 sq Ft housing land Own house		25lacs	NA	Hereditary	Nil	
ard no 8 awadah(Bihar)	And 2000sqft housing land		50lacs	NA.	Hereditary	1.2lacs	
Vill akashmanpur Dist atna Bihar	1.5 acre agricultural land	1	10lacs	NA	Hereditary	10000	

Signature : 🕲

Name :Mahitosh Kumar

Designation: Deputy Director

Date: 28.01.2022

1. *In case where it is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

3. The wording 'No Change' or 'No addition' or 'As in previous year' may be avoided and all details filled up.

4. All columns should be filled duly typed neatly.

5. To be submitted in triplicate.

1. NAME OF OFFICER (IN FULL): SURENDER SINGH RAGHAV 3.PRESENT POST HELD: Joint Director

2. SERVICES TO WHICH THE OFFICER BELONGS: FSSAI (M/o Health and FW) SERVICES 4. PRESENT PAY: BASIC RS. 88700.00 (Total Rs.149578.00 PM)

Name of district, division, taluk and village in which the property is situated (full address and postal address)	Name and details of property housing, land and other buildings	Cost of construction/acquirement (and year when purchased) including of land in case of house and year when purchased.	Present value *	If not in own name, state in whose name held & his/her relationship to the govt. Servant	How acquired (whether by purchase, lease **, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Total annual income from property	Remarks
1	2.	3.	4.	5.	6.	7.	8.
VILL: GURAWALI, DISTT. BULANDSHAHR, UP	AGRICULT URAL LAND, APPOX. 5 BIGHA	INHERITED	RS. 1000000.00 (APPOX.)	LATE SH.MAHAVEER SINGH, FATHER	INHERITED	APPOX. RS.20000.00	
G 71, SHASTRI NAGAR, GHAZIABAD, UP	GDA FLAT, APPOX. 98 SQ. MTR.	PURCHASED BY FATHER LATE SH.M.S.RAGHAV FROM GHAZIABAD DEVELOPMENT AUTHORITY IN 1977.	RS. 9000000.00 (APPOX.)	HELD BY SELF	50% INHERITED (PURCHASED BY FATHER LATE SH. M.S.RAGHAV FROM GHAZIABAD DEVELOPMENT AUTHORITY IN 1977) AND REST 50% PURCHASED FROM ELDER BROTHER SH.J.S.RAGHAV IN FEB.2015	NA	

SIGNATURE:

Name: SURENDER SINGH RAGHAV

Joint Director

Date: January 27, 2022

Note

1) * In case where is not possible to assess the value accurately, the approximate value in relation to present condition may be indicated.

2) ** Include short term also.

3) The declaration form is required to be filled and submitted by every member of class i and glass ii (group a and group b) services under rule 15 (3) of the central civil services (conduct) rules 1955, (now rule 18(1) of the CCS (conduct rules, 1964) on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired of inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on Government servant.

4) The wording 'no change' or 'as in previous year 'may be avoided and all details filled up.

5) AIS officers are requested to fill the form in duplicated

All columns should be filled duly typed neatly.